

BEFORE THE NATIONAL GREEN TRIBUNAL**EASTERN ZONE BENCH, KOLKATA****ORIGINAL APPLICATION NO. 36 of 2025****IN THE MATTER OF****YOUTH UNITED FOR SUSTAINABLE ENVIRONMENT TRUST**

...Applicant

Versus

STATE OF ODISHA & Ors

...Respondents

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PLACE: Bhubaneswar

SANKAR PRASAD PANI

DATE: 11/12/2025

ASHUTOSH PADHY



ADVOCATE'S

Plot 2132/4814, NageswarTangi, Bhubaneswar 751002 Cell-

9437279278, Email- sankarprasadpani@gmail.com

SYNOPSIS

That the present applicant is filed challenging the inaction of State Government declaring the Eco Sensitive Zone of Similipal Tiger Reserve and Unregulated Construction, Tree Felling, Bore Wells and Dumping of Plastic Waste within Eco Sensitive Zone Areas of Similipal Tiger Reserve and absence of Zonal master Plan leading to unregulated construction activities not in consonance with the spirit of Eco Sensitive Zone.

LIST OF DATES

09/02/2011	Guidelines for Declaration of Eco-Sensitive Zones around National Parks and Wildlife Sanctuaries issued by MOEFCC
29/01/2019	Draft notification issued by MOEFCC for the Similipal
26/04/2023	Order passed by Hon'ble Supreme Court in Goa Foundation matter
02/11/2025	Representation made by the Applicant to all the concerned authorities
11/11/2025	Letter written by MOEFCC to the The Principal Chief Conservator of Forests (HoFF) Odisha Forest Department
01/12/2025	Letter from MOEFCC to the Additional Chief Secretary Department of Forests, Environment and Climate Change, Government of Odisha,

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA**

*(Under Section 14, 15, 20 read with Section 18 of the National
Green Tribunal Act, 2010)*

Original Application No----- OF 2025/EZ

IN THE MATTER OF:

1. YOUTH UNITED FOR SUSTAINABLE ENVIRONMENT TRUST,

Represented by its president Santanu Kumar Bhukta S/o Golak Bhukta,

Aged about 32 years At/Po-Santhapada, PS-Talcher Dist-Angul, Odisha,

759104

.....APPLICANT

VERSUS

1. State of Odisha represented by Chief Secretary, Government of Odisha,

Lokaseva Bhawan, 751001 Bhubaneswar csori@nic.in

2. Additional Chief Secretary, Forest, Environment and Climate Change

Dept, Govt. of Odisha, Kharavela Bhawan, Bhubaneswar, Odisha, 751001,

Email: fesec.or@nic.in

3. Field Director, Similipal Tiger Reserve, At/Po- Bhanjpur, Baripada,

Mayurbhanj, Odisha-757002, Mail: ecotourismatsimilipal@gmail.com

4. District Collector, Mayurbhanj, At/Po/Ps- Baripada, Dist-Mayurbhanj,

PIN-757001, Email- dm-mayurbhanj@nic.in

5. Divisional Forest officer , Baripada, At/Po- Baripada, Dist. Mayurbhanj,

PIN- 757001, Email- dmuchiefbaripada@gmail.com

6. Deputy Director General of Forests (C), Ministry of Environment, Forest and Climate Change, Regional Office (EZ),A/3, Chandrasekharpur, Bhubaneswar – 751023, Email: roez.bsr-mef@nic.in

7. The Additional Director General of Forests (Wildlife)- cum- Member secretary National Board for Wildlife, Ministry of Environment, Forests and Climate Change, Government of India, Indira Paryavaran Bhavan, Jorbagh Road, New Delhi – 110003, Email: dgfindia@nic.in , adgw1-mef@nic.in

.....RESPONDENTS

- I. The address of the Applicant is given above for the service of notices of this Application.
- II. The addresses of the Respondents are given above for the service of notices of this Application.
- III. That the present Application is being filed challenging the inaction of State Government declaring the Eco Sensitive Zone of Similipal Tiger Reserve and Unregulated Construction, Tree Felling, Bore Wells and Dumping of Plastic Waste within Eco Sensitive Zone Areas of Similipal Tiger Reserve and absence of Zonal Master Plan leading to unregulated construction activities not in consonance with the spirit of Eco Sensitive Zone.

MOST RESPECTFULLY SHOWETH:

1. That the applicant namely Youth United for Sustainable Environment is a registered trust with a mandate for protecting the public interest and raising the emerging environmental issues. The president of the applicant society has continuously brought to the notice of government authorities on violation of environment norms and illegal mining operation. He has also filed some cases before this Hon'ble Tribunal on various environmental issues.

2. That the present application is being filed challenging **the inaction of State Government declaring the Eco Sensitive Zone of Similipal Tiger Reserve and Unregulated Construction, Tree Felling, Bore Wells and Dumping of Plastic Waste within Eco Sensitive Zone Areas of Similipal Tiger Reserve and absence of Zonal master Plan leading to unregulated construction activities not in consonance with the spirit of Eco Sensitive Zone.**

3. That the Similipal Wildlife Sanctuary has an area of 2305 square kilometres, Similipal Tiger Reserve is spread over 2750 square kilometres .This protected area is part of the UNESCO World Network of Biosphere Reserves since 2009. It was formally designated as a tiger reserve under Project Tiger in May 1973. "Mugger Crocodile Scheme" was started in 1979 at Ramatirtha, Jashipur. The Government of Odisha declared Simlipal as a **wildlife sanctuary in 1979** with an area of

2,200 square kilometres (850 sq mi). Later in **1980**, the state government proposed **303 square kilometers (117 sq mi)** of the sanctuary as a national park. Further in **1986**, area of the national park was increased to **845.70 square kilometers (326.53 sq mi)**. Government of India declared Simlipal as a Biosphere Reserve in 1994. UNESCO added this national park to its list of Biosphere Reserves in May 2009.

4. That the flora and fauna represent rich biological significance of these protected areas. As regards Similipal Wildlife Sanctuary, one of the largest tracts of contiguous forest with immeasurable ecosystem value and the largest watershed of northern Odisha, the rich diversity of habitats and mosaic of landscape supports a fascinating floral and faunal composition with 1253 flowering plant species, 99 non-flowering plant species, including 94 species of orchids, 55 species of mammals, 362 species of birds, 62 species of reptiles, 21 species of amphibians and many species of insects and micro flora; , Similipal Wildlife Sanctuary supports the largest population of elephants as well as tigers in Odisha including the home for the unique melanistic tiger;

5. There are instances of Tree Felling for Construction of New Commercial Buildings and Hotels, so also the Borewell are fitted in those proposed construction areas. The site (geocoordinates are in photographs) is **from Pithabata gate to Lulung where in large number of new**

resorts have come up in recent times. Large Scale New Concrete Construction ongoing in the fringe areas of the Tiger Reserve, Mass influx of tourists and throwing of plastic waste like carry bags, wrappers and other banned items with in Forest Areas of Similipal suggesting no enforcement and monitoring of the use and dumping of the banned items with in Forest Area.

6. In view of **No Final Notification**, the Supreme Court Judgement in Goa Foundation case mandates **10Km from the Boundary of the Protected** area as the ESZ. And in such case in view of the Restrictions already there as per the **9th Feb 2011 Guideline issued by MOEFCC** in regard to Eco Sensitive Zone is to be enforced,

7. As evident from the ground and the Photographs annexed here with, clearly suggest the DFO Baripada and Field Director, Similipal Tiger reserve are least concerned about different kind of prohibited and restricted activities going around unabatedly in the Eco Sensitive Zone (either in draft notification or the 10KM radius). If this trend goes on then it will be extremely difficult to regulate and control the menace in the later stage.

8. It is not out of place to mention here that the Applicant has also made a representation on dated **02/11/2025 to all the concerned authorities regarding the unregulated Construction**, Tree Felling, Bore Wells and Dumping of Plastic Waste within Eco Sensitive Zone

Areas of Similipal Tiger Reserve and absence of Zonal master Plan leading to unregulated construction activities, however as on date no action has been taken so as to regulate the construction activities and to stop the felling of trees. Copy of the representation dated 02/11/2025 is annexed here unto as **ANNEXURE-1**

9. It is pertinent to mention here that after receiving the complaint of the Applicant MOEFCC forwarded the same to the Principal Chief Conservator of Forests (HoFF) Odisha Forest Department on dated 11/11/2025 to enquire into the matter and to take necessary action. However as on date no action has been taken by the concerned authorities. Copy of the letter dated **11/11/2025 written by MOEFCC** to the Principal Chief Conservator of Forests (HoFF) Odisha Forest Department is annexed here unto as **ANNEXURE-2**

10. It is further submitted that again on dated **01/12/2025 the Assistant Commissioner (Forestry) wrote a letter to The Additional Chief Secretary**, Department of Forests, Environment and Climate Change, Government of Odisha, to look in to the matter and to take necessary action however as on date no action has been taken and the tree felling and construction activity is continuing on day-to-day basis. Copy of the letter dated 01/12/2025 written to Additional Chief Secretary is annexed here unto as **ANNEXURE-3**

11. That the photographs of the site in question also suggests that in absence of the **Zonal Master Plan** and Eco Sensitive Zone of Similipal tiger reserve massive tree felling and concrete construction is being done and the same is in violation of the MOEFCC guideline. Copy of the

photographs suggesting massive deforestation and concrete construction is annexed here unto as **ANNEXURE-4**

12. Even though the Draft Notification for Eco sensitive Zone of Similipal- Hadgarh is there since 29th Jan 2019, however it is still not finalised and the activities which are supposed to be prohibited and regulated are not at all monitored in the garb of No Final Notification of ESZ. It is not out of place to mention here that as per the Guideline dated 09/02/2011 published by MOEFCC, it is categorically mentioned that the purpose for declaring Eco Sensitive Zones is *“The purpose of declaring Eco-sensitive Zones around National Parks and Sanctuaries is to create some kind of "Shock Absorber" for the Protected Areas. They would also act as a transition zone from areas of high protection to areas involving lesser protection. As has been decided by the National Board for Wildlife, the activities in the Eco-sensitive zones would be of a regulatory nature rather than prohibitive nature, unless and otherwise so required.”* However in the present case no such Eco Sensitive Zone has been declared so as to protect the area. Copy of the Guidelines published by MoEFCC on dated **09/02/2011** is annexed here unto as **ANNEXURE-5**

13. It is pertinent to mention here that the Ministry of Environment Forest and Climate Change on dated **29/01/2019** published the **gazette draft notification of Similipal Eco Sensitive Zone**, that in the said draft notification it is specifically mentioned that *“notice is hereby given that the said draft notification shall be taken into consideration on or after the expiry of a period of sixty days from the date on which copies of the Gazette containing this notification are made available to the public;”*

however even after passage of more than 6 years as on date the Eco Sensitive Zone of Similipal Tiger Reserve has not been declared.

Copy of the draft notification dated 29/01/2019 is annexed here unto as **ANNEXURE-6**

14. That Eco-sensitive Zone from ecological, environmental and biodiversity point of view is to prohibit industries or class of industries and their operations and processes in the said Eco-sensitive Zone; Extent and boundaries of Eco-sensitive Zone. – (1)The Eco-sensitive Zone shall be of 1765.29 square kilometers with an extent of five kilometers from the boundary of the protected area of Similipal Wildlife Sanctuary and rest buffer including corridors of Similipal Tiger Reserve in the State of Odisha. The Eco-sensitive Zone area statement is: (a) Around Similipal WL including Similipal Tiger Reserve (STR) buffer beyond 5 kilometers: 1686.20 sq. km.

15. The draft ESZ also have the provision for Zonal Master Plan for Eco-sensitive Zone.- (1) The State Government shall, for the purposes of the Eco-sensitive Zone prepare a Zonal Master Plan within a period of two years from the date of publication of this notification in the Official Gazette, in consultation with local people and adhering to the stipulations given in this notification for approval of the Competent authority of State. (2) The Zonal Master Plan for the Eco-sensitive Zone shall be prepared by the State Government in such manner as is specified in this notification and also in consonance with the relevant Central and State laws and the guidelines issued by the Central Government, if any. (9) The Zonal Master Plan so approved shall be the reference document

for the Monitoring Committee for carrying out its functions of monitoring in accordance with the provisions of this notification.

16. Tourism or Eco-tourism.- (a) All new eco-tourism activities or expansion of existing tourism activities within the Eco-sensitive Zone shall be as per the Tourism Master Plan for the Eco-sensitive Zone. (b) The Eco-Tourism Master Plan shall be prepared by the State Department of Tourism in consultation with State Departments of Environment and Forests. (c) The Tourism Master Plan shall form a component of the Zonal Master Plan. (d) The activities of eco-tourism shall be regulated as under, namely:- (i) **new construction of hotels and resorts shall not be allowed within one kilometre from the boundary of the Wildlife Sanctuary** or upto the extent of the Eco-sensitive Zone whichever is near,

Provided that beyond the distance of one kilometer from the boundary of the Wildlife Sanctuary till the extent of the Eco-sensitive Zone, the establishment of new hotels and resorts shall be allowed only in pre-defined and designated areas for eco-tourism facilities as per Tourism Master Plan; (ii) all new tourism activities or expansion of existing tourism activities within the Eco-sensitive Zone shall be in accordance with the guidelines issued by the Central Government in the Ministry of Environment, Forest and Climate Change and the eco-tourism guidelines issued by National Tiger Conservation Authority (as amended from time to time) with emphasis on eco-tourism; (iii) until the Zonal Master Plan is approved, development for tourism and expansion of existing tourism activities shall be permitted by the concerned regulatory

authorities based on the actual site specific scrutiny and recommendation of the Monitoring Committee and no new hotel, resort or commercial establishment construction shall be permitted within Eco-sensitive Zone area.

17. Draft ESZ further imposes ban on new commercial hotels and resorts within one kilometer of the boundary of the protected area or upto the extent of Ecosensitive Zone, whichever is nearer, except for small temporary structures for eco-tourism activities: Provided that, beyond one kilometer from the boundary of the protected area or upto the extent of Eco-sensitive Zone whichever is nearer, all new tourist activities or expansion of existing activities shall be in conformity with the Tourism Master Plan and guidelines as applicable.

18. (a) New commercial construction of any kind shall not be permitted within one kilometer from the boundary of the protected area or upto extent of the Eco-sensitive Zone, whichever is nearer: Provided that, local people shall be permitted to undertake construction in their land for their use including the activities mentioned in sub-paragraph (1) of paragraph 3 as per building byelaws to meet the residential needs of the local residents. Provided further that the construction activity related to small scale industries not causing pollution shall be regulated and kept at the minimum, with the prior permission from the competent authority as per applicable rules and regulations, if any. (b) Beyond one kilometer it shall be regulated as per the Zonal Master Plan. (a) There shall be no felling of trees in the forest or Government or revenue or private lands without prior permission of the Competent Authority in the State Government. (b) The felling of trees shall be regulated in accordance with

the provisions of the concerned Central or State Act and the rules made thereunder and Commercial extraction of surface and ground water are also regulated activities.

19. It is further submitted that the illegal felling of trees and constriction activities within the Similipal Eco Sensitive Zone has been widely published in many leading newspapers. Copy of the news articles is annexed here unto as **ANNEXURE-7**

20. It is Needless to say, that the Hon'ble Supreme Court has time and again reiterated restrictions in eco-sensitive zone around Sanctuaries. Relevant part of Order dated 26/04/2023 is reproduced as follows

“Para 66. We also modify the directions contained in paragraph 56.5 of the order dated 3rd June 2022 (supra) and replace the same as under:

- (i) The MoEF & CC and all the State/Union Territory Governments **shall strictly follow the provisions in the said Guidelines dated 9th February 2011** and so also the provisions contained in the ESZs notifications pertaining to the respective Protected Areas with regard to prohibited activities, regulated activities and permissible activities;
- (ii) We further direct that while granting Environmental and Forest Clearances for project activities in ESZ and other areas outside the Protected Areas, the **Union of India as well as various State/Union Territory Governments shall strictly follow the**

provisions contained in the Office Memorandum dated 17th May 2022 issued by MoEF & CC.

GROUND

- a) The Eco-Sensitive Zone around protected area act as a buffer against the anthropogenic pressure on the wildlife and their habitats within protected areas and hence there is a need for declaration of ESZ
- b) illegal tree felling within ESZ of Similipal will have adverse impact on the protected area and will lead to large scale deforestation

LIMITATION

That there is a subsisting cause of action because of the ongoing illegal tree felling and concrete construction is happening on day to day basis with in Draft ESZ area of Similipal and inaction of state respondents pursuant to the letter dated 02/11/2025.

INTERIM PRAYER

Hon'ble Tribunal may please to direct the Divisional Forest Officer Baripada and District Magistrate Mayurbhanj to stop felling of trees and further construction of hotels and concrete buildings within Eco Sensitive Zone of Similipal Tiger Reserve.

PRAYER

The Hon'ble Tribunal may be pleased to consider to pass the following directions.

- I. Direct the MOEFCC to declare the Eco Sensitive Zone of Similipal Tiger Reserve in consultation with the State Government of Odisha in a stipulated time.
- II. Direct the District Magistrate Mayurbhanj to remove the illegal constructions take place within the Eco Sensitive Zone of Similipal Tiger Reserve.
- III. Direct the Divisional Forest Officer Baripada and District Magistrate Mayurbhanj to identify the persons who have felled trees inside the Eco Sensitive Zone of Similipal Tiger Reserve.
- IV. Direct the Divisional Forest Officer Baripada compute the number of illegally felled trees, compute the cost of ecological services and restoration and recover the same from the persons felled the trees.
- V. Fix the accountability/responsibilities of the concerned Govt. authorities for their inaction and willful dereliction of duties causing damage to the forest land and environment
- VI. Pass such other orders/directions as may be deemed fit and proper in the bonafide interests of justice.

And for this act of kindness, the petitioners as in duty bound shall
ever pray.

Bhubaneswar

By the Applicant Through

11/12/2025

Handwritten signature in cursive script, appearing to read "S. P. Sani".

ADVOCATE'S

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO - _____ OF 2025

IN THE MATTER OF:

YOUTH UNITED FOR SUSTAINABLE ENVIRONMENT TRUST
APPLICANT

VERSUS

STATE OF ODISHA AND Others ... RESPONDENTS

AFFIDAVIT 11 DEC 2025

I, Santanu Kumar Bhukta S/o Golak Bhukta, Aged about 32 years At/Po-Santhapada, PS-Talcher Dist-Angul, Odisha, 759104, do hereby solemnly affirm, and declare as under:

1. That I am the President of the Applicant Trust, Youth United For Sustainable Environmental Trust in the abovementioned application and authorized to sign this affidavit.
2. I am fully conversant with the facts and circumstances of the case and therefore competent to swear this affidavit.
3. That I have read over the contents of the accompanying affidavit and the same is true and correct and is drafted on my instruction.



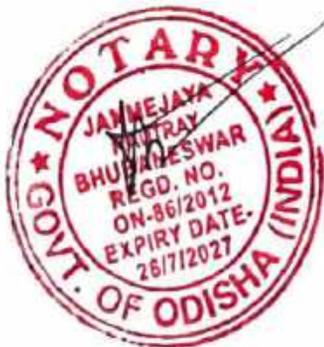
Santanu Kumar Bhukta
DEPONENT

VERIFICATION

Verified on this 11 DEC 2025 day of2025 at B.P. Pasari that the contents of the above affidavit are true and correct. No part of it is false and nothing material has been concealed there from.

Identified By
S.P. Pasari - 0-10/12/23
Advocate

Santanu Kumar Bhukta
DEPONENT



The above named deponent(s) being duly identified by Sri S.P. Pasari Advocate, Bhubaneswar appears before me on 11 DEC 2025 at 10:25 AM on oath the contents of this affidavit are true to the best of his/her knowledge and belief

JANMEJAYA RAUTRAY
NOTARY, GOVT OF ODISHA
BHUBANESWAR
REGD. NO. ON-86/2012;
Mob No-7978581217

Deponent(s)

Notary, Bhubaneswar

Handwritten signature and date 11/12/25



YOUTH UNITED FOR SUSTAINABLE ENVIRONMENT TRUST

(Regd. Number-40052302150)

+91 89176 28386

youthunitedtrust@gmail.com

At/Po- Santhapada
PS-Talcher Dist-Angul
pin-759104

Ref No.- 02112528

Date-02/11/2025

To,

1. Deputy Director General of Forests (C), Ministry of Environment, Forest and Climate Change, Regional Office (EZ),A/3, Chandrasekharpur, Bhubaneswar – 751023, Email: roez.bsr-mef@nic.in
2. Additional Chief Secretary, Forest, Environment and Climate Change Dept, Govt. of Odisha, Kharavela Bhawan, Bhubaneswar, Odisha, 751001, Email: fesec.or@nic.in
3. The Additional Director General of Forests (Wildlife)- cum- Member secretary National board for wildlife, Ministry of Environment, Forests and Climate Change, Government of India, Indira Paryavaran Bhavan, Jorbagh Road, New Delhi – 110003, Email: dgfindia@nic.in, adgwl-mef@nic.in
4. Field Director, Similipal Tiger reserve, At/Po- Bhanjpur, Baripada, Mayurbhanj, Odisha-757002, Mail: ecotourismatsimilipal@gmail.com , rccf.baripada@odisha.gov.in
5. District Collector, Mayurbhanj, At/Po/Ps- Baripada, Dist-Mayurbhanj, PIN-757001, Email- dm-mayurbhanj@nic.in
6. Divisional Forest officer , Baripada, At/Po- Baripada, Dist. Mayurbhanj, PIN-757001, Email- dmuchiefbaripada@gmail.com , dfo.baripada@odisha.gov.in

Sub- Unregulated Construction, Tree Felling, Bore Wells and Dumping of Plastic Waste within Eco Sensitive Zone Areas of Similipal Tiger Reserve and absence of Zonal master Plan leading to unregulated construction activities not in consonance with the spirit of ESZ

Dear Sir,

1. As you Know, The Similipal Wildlife Sanctuary has an area of 2305 square kilometres, Similipal Tiger Reserve is spread over 2750 square kilometres .This

protected area is part of the UNESCO World Network of Biosphere Reserves since 2009. It was formally designated as a tiger reserve under Project Tiger in May 1973. "Mugger Crocodile Scheme" was started in 1979 at Ramatirtha, Jashipur. The Government of Odisha declared Simlipal as a **wildlife sanctuary in 1979** with an area of 2,200 square kilometres (850 sq mi). Later in **1980**, **the state government proposed 303 square kilometres (117 sq mi) of the sanctuary as a national park. Further in 1986, area of the national park was increased to 845.70 square kilometres (326.53 sq mi).** Government of India declared Simlipal as a biosphere reserve in 1994. UNESCO added this national park to its list of Biosphere Reserves in May 2009.

2. Even though the Draft Notification for Eco sensitive Zone of Similipal- Hadgarh is there since **29th Jan 2019**, however it is still not finalised and the activities which are supposed to be prohibited and regulated are not at all monitored in the garb of No Final Notification of ESZ,
3. There are instances of Tree Felling for Construction of New Commercial Buildings so also the Borewell are setup in those proposed construction areas. The site is **from Pithabata gate to Lulung where in large number of new resorts have come up in recent times**. Large Scale New Concrete Construction ongoing in the fringe areas of the Tiger Reserve, Mass influx of tourists and throwing of plastic waste like carry bags, wrappers and other banned items with in Forest Areas of Similipal suggesting no enforcement and monitoring of the use and dumping of the banned items with in Forest Area.
4. Needless to say, that the Honble Supreme court has time and again reiterated restrictions in eco-sensitive zone around Sanctuaries. Relevant part of Order dated 26/04/2023 is reproduced as follows

“Para 66. We also modify the directions contained in paragraph 56.5 of the order dated 3rd June 2022 (supra) and replace the same as under:

- (i) The MoEF & CC and all the State/Union Territory Governments **shall strictly follow the provisions in the said Guidelines dated 9th February 2011** and so also the provisions contained in the ESZs notifications pertaining to the respective Protected Areas with regard to prohibited activities, regulated activities and permissible activities;

- (ii) We further direct that while granting Environmental and Forest Clearances for project activities in ESZ and other areas outside the Protected Areas, the Union of India as well as various State/Union Territory Governments shall strictly follow the provisions contained in the Office Memorandum dated 17th May 2022 issued by MoEF & CC.
5. On 29th January 2019, MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE NOTIFICATION New Delhi, issued draft of the notification, which the Central Government proposes to issue in exercise of the powers conferred by sub-section (1), read with clause (v) and clause (xiv) of sub-section (2) and subsection (3) of section 3 of the Environment (Protection) Act, 1986 (29 of 1986) is hereby published, as required under sub-rule (3) of rule 5 of the Environment (Protection) Rules, 1986, for the information of the public likely to be affected thereby
6. AND WHEREAS, the flora and fauna represent rich biological significance of these protected areas. As regards Similipal Wildlife Sanctuary, one of the largest tracts of contiguous forest with immeasurable ecosystem value and the largest watershed of northern Odisha, the rich diversity of habitats and mosaic of landscape supports a fascinating floral and faunal composition with 1253 flowering plant species, 99 non-flowering plant species, including 94 species of orchids, 55 species of mammals, 362 species of birds, 62 species of reptiles, 21 species of amphibians and many species of insects and micro flora; , Similipal Wildlife Sanctuary supports the largest population of elephants as well as tigers in Odisha including the home for the unique melanistic tiger;
7. Eco-sensitive Zone from ecological, environmental and biodiversity point of view and to prohibit industries or class of industries and their operations and processes in the said Eco-sensitive Zone; Extent and boundaries of Eco-sensitive Zone. – (1)The Eco-sensitive Zone shall be of 1765.29 square kilometers with an extent varying from 0 (zero) kilometer along the important habitation adjoining the boundary on Eastern and South-eastern side of Hadagarh Sanctuary, 500 meters on South and South-western side, 2.0 kilometers around Northern Boundary of the Hadagarh Wildlife Sanctuary boundary and five kilometers from the boundary of the protected area of Similipal Wildlife Sanctuary and rest buffer including corridors of Similipal Tiger Reserve in the State of Odisha. The Eco-sensitive Zone area statement is: (a) **Around Similipal WL including STR buffer beyond 5 kilometres : 1686.20 sq. km.**

8. Zonal Master Plan for Eco-sensitive Zone.- (1) **The State Government shall, for the purposes of the Eco-sensitive Zone prepare a Zonal Master Plan within a period of two years from the date of publication of this notification in the Official Gazette**, in consultation with local people and adhering to the stipulations given in this notification for approval of the Competent authority of State. (2) **The Zonal Master Plan for the Eco-sensitive Zone shall be prepared by the State Government** in such manner as is specified in this notification and also in consonance with the relevant Central and State laws and the guidelines issued by the Central Government, if any. (9) The Zonal Master Plan so approved shall be the reference document for the Monitoring Committee for carrying out its functions of monitoring in accordance with the provisions of this notification.

Tourism or Eco-tourism.- (a) All new eco-tourism activities or expansion of existing tourism activities within the Eco-sensitive Zone shall be as per the Tourism Master Plan for the Eco-sensitive Zone. (b) The Eco-Tourism Master Plan shall be prepared by the State Department of Tourism in consultation with State Departments of Environment and Forests. (c) The Tourism Master Plan shall form a component of the Zonal Master Plan. (d) The activities of eco-tourism shall be regulated as under, namely:- (i) **new construction of hotels and resorts shall not be allowed within one kilometre from the boundary of the Wildlife Sanctuary or upto the extent of the Eco-sensitive Zone whichever is near**

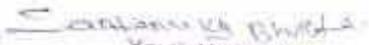
Provided that **beyond the distance of one kilometre from the boundary of the Wildlife Sanctuary till the extent of the Eco-sensitive Zone**, the establishment of new hotels and resorts shall be allowed only in pre-defined and designated areas for eco-tourism facilities as per Tourism Master Plan; (ii) all new tourism activities or expansion of existing tourism activities within the Eco-sensitive Zone shall be in accordance with the guidelines issued by the Central Government in the Ministry of Environment, Forest and Climate Change and the eco-tourism guidelines issued by National Tiger Conservation Authority (as amended from time to time) with emphasis on eco-tourism; (iii) until the Zonal Master Plan is approved, development for tourism and expansion of existing tourism activities shall be permitted by the concerned regulatory authorities based on the actual site specific scrutiny and recommendation of the Monitoring Committee and no new hotel, resort or commercial establishment construction shall be permitted within Eco-sensitive Zone area.

No new commercial hotels and resorts shall be permitted within one kilometer of the boundary of the protected area or upto the extent of Ecosensitive Zone, whichever is nearer, except for small temporary structures for eco-tourism activities: Provided that, beyond one kilometer from the boundary of the protected area or upto the extent of Eco-sensitive Zone whichever is nearer, all new tourist activities or expansion of existing activities shall be in conformity with the Tourism Master Plan and guidelines as applicable.

- (a) **New commercial construction of any kind shall not be permitted within one kilometer from the boundary of the protected area or upto extent of the Eco-sensitive Zone,** whichever is nearer: Provided that, local people shall be permitted to undertake construction in their land for their use including the activities mentioned in sub-paragraph (1) of paragraph 3 as per building byelaws to meet the residential needs of the local residents. Provided further that the construction activity related to small scale industries not causing pollution shall be regulated and kept at the minimum, with the prior permission from the competent authority as per applicable rules and regulations, if any. (b) Beyond one kilometer it shall be regulated as per the Zonal Master Plan. (a) **There shall be no felling of trees in the forest or Government or revenue or private lands without prior permission of the Competent Authority in the State Government. (b) The felling of trees shall be regulated in accordance with the provisions of the concerned Central or State Act and the rules made thereunder and Commercial extraction of surface and ground water are also regulated activities.**
9. In view of No Final Notification, the Supremecourt Judgement In Goa Foundation case mandates 10Km from the Boundary of the Protected area as the ESZ. And in such case in view of the Restrictions already there as per the 9th Feb 2011 Guideline issued by MOEFCC in regard to Eco sensitive Zone is to be enforced,
10. As evident from the ground and the Photographs annexed here with, clearly suggest the DFO Baripada and Field Director, Similipal Tiger reserve are least concerned about different kind of prohibited and restricted activities going around unabatedly in the Eco Sensitive Zone (either in draft notification or the 10KM radius). If this trend goes on then it will be extremely difficult to regulate and control the menace in the later stage. Hence, we urge you to look into the matter and do the needful in terms of

restraining the new constructions and Tree felling for such purpose so as to maintain to glory of the wonderful landscape and protected area.

Sincerely



YOUTH UNITED FOR
SUSTAINABLE ENVIRONMENT TRUST
President

Santanu Kumar Bhukta,

Managing Trustee, Youth United for
Sustainable Environment, Odisha



Figure 1 TREE FELLING FOR CONSTRUCTION PURPOSE



Figure 2 THREE BIOREWELL AT THE SITE PROPOSED CONSTRUCTION SITE WITHOUT PERMISSION FROM CGWA



Figure 3 LARGESCLAE CLAENING AND GATHERING OF CONSTRUCTION MATERIAL



Figure 4 TRANSFORMER FOR THE PROPOSED CONSTRUCTION



Figure 5 CONCRETE CONSTRUCTION NEAR LUSLUNG AND UNAUTHORISED BOREWELL

Figure 6 UNAUTHORISED BOREWELL WITHIN CONSTRUCTION SITE



Figure 7 INDISCRIMINATE USE OF SINGLEUSED BANNED PLASTIC AND DUMPING WITH IN FOREST AREAS



Unregulated Construction, Tree Felling within ESZ Areas of Similipal Tiger Reserve.

1 message

FPD <fpd-moefcc@gov.in>

Tue, Nov 11, 2025 at 10:50 AM

To: ODISHA PCCF HOFF <pccf.hoff@odisha.gov.in>

Cc: SANJAY KUMAR CHAUHAN <sanjay.ifs12@mp.gov.in>, Ronz.ravinderto-mef Ronz.ravinderto-mef <ronz.ravinderto-mef@gov.in>, youthunitedtrust <youthunitedtrust@gmail.com>

Respected Madam / Sir,

Please find attached scanned copy of letter No. 11/1/2024-FPD dated 11.11.2025 on the above mentioned subject for kind information and necessary action.

With best regards,

Forest Protection Division
Ministry of Environment, Forest and Climate Change
(Government of India)
Indira Paryavarn Bhawan
5th Floor, Agni Wing, [Jor Bagh Road](#)
[New Delhi-110003](#)
Tel No. 011-20819255



Santanu Kumar Bhukta letter.pdf

5.4 MB

File No. 11/1/2024-FPD (Computer No.249052)
Government of India
Ministry of Environment, Forest & Climate Change
(Forest Protection Division)

Indira Paryavaran Bhawan
Jor Bagh Road, Ali Ganj
New Delhi – 110003

Dated the 11th November, 2025

To,

The Principal Chief Conservator of Forests (HoFF)
Odisha Forest Department
Aranya Bhawan Chandrashekharapur,
Bhubaneswar,
Odisha -751023

Sub: - Unregulated Construction, Tree Felling within ESZ Areas of Similipal Tiger Reserve.

Sir,

Please find enclosed herewith a copy of e-mailed dated 02.11.2025 received from Shri Santanu Kumar Bhukta, Email: youthunitedtrust@gmail.com Po-Santhapada, PS-Talcher, Dist-Angul, Pin:759104 Odisha on the subject mentioned above, which is self-explanatory.

2. In this regard, it is requested to kindly examine the matter and take appropriate necessary action as per the provisions of extant Acts, Rules and Regulations in force and action taken report in this regard may kindly be communicated to this Ministry and the applicant at the earliest.

Encl: -As above

Digitally signed by
Ravinder Singh
Date: 11-11-2025
10:06:50

Yours faithfully,

(Ravinder Singh)
Assistant Commissioner (Forestry)
Email: fpd-moefcc@gov.in

C o p y for information to: Shri Santanu Kumar Bhukta, Email: youthunitedtrust@gmail.com Po-Santhapada, PS-Talcher, Dist-Angul, Pin:759104 Odisha.

ANNEXURE-3

31

भारत सरकार / Government of India

पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय / Ministry of Environment, Forest & Climate Change

क्षेत्रीय कार्यालय, भुवनेश्वर / Regional Office, Bhubaneswar

ए/३, चंद्रसेखरपुर / A/3, Chandrasekharpur

भुवनेश्वर - ७५१ ०२३ / Bhubaneswar - 751 023

Telephone: 0674 - 2301213, 2301248, 2302452, 2302453. E-mail: roez.bsr-mef@nic.in

File No. 7(28)-2025-FCE(Similipal)

Date: 1st December, 2025**To****The Additional Chief Secretary,**

Department of Forests, Environment and Climate Change,
Government of Odisha,
Bhubaneswar - 751001.

Sub: Complaint received regarding unregulated construction, tree felling, bore wells and dumping of plastic waste within eco-sensitive zone areas of Similipal Tiger Reserve and the absence of a zonal master plan leading to unregulated construction activities not in consonance with the spirit of ESZ -reg.

Sir,

I am directed to forward herewith a copy of a complaint dated 02.11.2025 received from Shri Santanu Kumar Bhukta, Managing Trustee, Youth United for Sustainable Environment, Odisha, alleging unregulated construction, tree felling, bore wells and dumping of plastic waste within eco-sensitive zone areas of Similipal Tiger Reserve, which is self-explanatory.

Therefore, it is requested to kindly have the matter enquired into, take necessary action as per rules, and furnish a copy of the action taken/factual report to this Office for further necessary action.

Yours faithfully,

Encl: As above (Copy of Complaint).

Digitally signed by
Sujoy Dutta
Date: 03-12-2025
22:26:56

Sujoy Dutta

Assistant Commissioner (Forestry)

1. The Principal Chief Conservator of Forests & HOFF, Government of Odisha. Bhubaneswar., Aranya Bhawan, Chandrasekharpur, Bhubaneswar- 751023, For Kind Information and necessary action please.
2. The Principal Chief Conservator of Forests (NODAL), Government of Odisha. Bhubaneswar, Aranya Bhawan, Chandrasekharpur,

Bhubaneswar- 751023, For Kind Information and necessary action please.

3. The PCCF (WL) & CWLW, Forest Department, Govt. of Odisha, Prakruti Bhawan, Saheed Nagar, Bhubaneswar, For Kind Information and necessary action please.
4. Shri Santanu Kumar Bhukta, Managing Trustee, Youth United for Sustainable Environment, Odisha, e-mail: youthunitedtrust@gmail.com. For Kind Information.



Figure 1 TREE FELLING FOR CONSTRUCTION PURPOSE



Figure 2 THREE BIOREWELL AT THE SITE PROPOSED CONSTRUCTION SITE WITHOUT PERMISSION FROM CGWA



Figure 3 LARGESCALE CLAENING AND GATHERING OF CONSTRUCTION MATERIAL



Figure 4 TRANSFORMER FOR THE PROPOSED CONSTRUCTION



Figure 5 CONCRETE CONSTRUCTION NEAR LUSLUNG AND UNAUTHORISED BOREWELL

Figure 6 UNAUTHORISED BOREWELL WITHIN CONSTRUCTION SITE



Figure 7 INDISCRIMINATE USE OF SINGLEUSED BANNED PLASTIC AND DUMPING WITH IN FOREST AREAS



Government of India
Ministry of Environment and Forests
(Wildlife Division)

Paryavaran Bhawan,
CGO Complex, Lodi Road,
New Delhi -110003.

F. No. 1-9/2007 WL-I(pt)
Dated: 9th February, 2011

To,
The Chief Wildlife Warden
All States/Union Territories

Sub: Guidelines for Declaration of Eco-Sensitive Zones around National Parks and Wildlife Sanctuaries.

Sir

In pursuance to the decision taken by the National Board for Wildlife, all the States/Union Territory, Governments were requested for forwarding site specific proposals for declaration of Eco Sensitive Zones around National Parks and Wildlife Sanctuaries. Several reminders in this connection were also sent. Hon^{ble} Supreme Court had also take note of this decision had directed States/ Union Territory, Governments to forward proposals this Ministry. However, only very few States have forwarded proposals in this regard.

This Ministry after careful consideration, has therefore, decided to frame guidelines to facilitate the States/Union Territory, Governments for declaration of Eco-Sensitive Zones around National Parks and Wildlife Sanctuaries. Kindly find enclosed a copy of the said Guidelines. It is requested to kindly take necessary action in this regard at the earliest

Yours faithfully,

(Prakriti Srivastava)

Deputy Inspector General (WL)

Telefax: 01-24360704

E-mail: digwl-mef@nic.in

Encl: As above

Copy to:

1. Principal Secretary (Forests), all States/Union Territories.
2. Principal Chief Conservator of Forests, all States/ Union Territories.
3. NIC Cell- with a request to upload the enclosed guidelines on the official website of MoEF.

**GUIDELINES FOR
DECLARATION OF ECO-
SENSITIVE ZONES AROUND
NATIONAL PARKS AND WILDLIFE
SANCTUARIES**



**GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT AND FORESTS**

INDEX

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4	Extent of Eco-Sensitive Zones	5
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6	The procedure to be adopted	6

**GUIDELINES FOR DECLARATION OF ECO-SENSITIVE ZONES AROUND
NATIONAL PARKS AND WILDLIFE SANCTUARIES**

1. Background:

1.1. IBWL Decision:

1.1.1 During the XXI meeting of the Indian Board for Wildlife held on 21st January 2002, a 'Wildlife Conservation Strategy-2002' was adopted wherein point no.9 envisaged that "lands falling within 10 Kms of the boundaries of National Parks and Sanctuaries should be notified as eco-fragile zones under section 3 (v) of the Environment (Protection) Act and Rule 5 Sub rule (viii) & (x) of the Environment (Protection) Rules."

1.1.2 The Additional Director General of Forests (WL), vide letter dated 6th February 2002, had requested all the Chief Wildlife Wardens for listing out such areas within 10 Kms of the boundaries of National Parks and Sanctuaries and furnish detailed proposals for their notification as eco-sensitive areas under the Environment (Protection) Act, 1986.

1.1.3 In response, some of the State Governments had raised concern over applicability of the 10 Kms range from the Protected Area boundary and informed that most of the human habitation and other areas including important cities in these States would come under the purview of eco-sensitive zone and will adversely affect the development.

1.2. National Wildlife Action Plan (2002-2016)

1.2.1 The National Wildlife Action Plan (NWAP) 2002-2016 indicates that *"Areas outside the protected area network are often vital ecological corridor links and must be protected to prevent isolation of fragments of biodiversity which will not survive in the long run. Land and water use policies will need to accept the imperative of strictly protecting ecologically fragile habitats and regulating use elsewhere."*

1.2.2 The Action Plan also indicates that *"All identified areas around Protected Areas and wildlife corridors to be declared as ecologically fragile under the Environment (Protection) Act, 1986."*

1.3. Decision of National Board for Wildlife:

1.3.1 Considering the constraints communicated by the states, the proposal was re-examined by the National Board for Wildlife in its 2nd meeting held on 17th March 2005 and it was decided that the **'delineation of eco-sensitive**

zones would have to be site specific and relate to regulation, rather than prohibition, of specific activities'. The decision was communicated to all the State Governments for compliance vide letter dated 27th May 2005. Thereafter, it was further communicated with subsequent reminders.

1.4. Hon'ble Supreme Court's decision:

1.4.1 A Public Interest Litigation was also filed by the Goa Foundation vide their Writ Petition No. 460/2004 before the Hon'ble Supreme Court regarding the issue of declaration of eco-sensitive zones.

1.4.2 Vide their order dated 4th December 2006, Hon'ble Supreme Court had directed the Ministry of Environment & Forests to give a final opportunity to all States/Union territories to respond to the letter dated 27.5.2005 and that the State Governments send their proposals within four weeks, to the Ministry. It was also directed that all cases where environmental clearances were granted where activities are within 10 Kms zone, be referred to Standing Committee of NBWL.

2. Statutory Provisions

2.1 *Section 5 C(1) of the Wildlife (Protection) Act, 1972 states that it shall be the duty of the National Board for Wildlife to promote the conservation and development of Wildlife and forests by such measures as it thinks fit.*

2.2 *Section 3 of the Environment (Protection) Act 1986 (EPA) gives power to the Central Government i.e. the Union Ministry of Environment and Forests to take all measures that it feels are necessary for protecting and improving the quality of the environment and to prevent and control environmental pollution. To meet this objective, the Central Government can restrict areas in which any industries, operations or processes or class of industries, operations or processes shall not be carried out or shall be carried out subject to certain safeguards [Section 3(2)(v)]*

2.3 *Section 5(1) of the Environment (Protection) Rules, 1986 (EPR), states that the central government can prohibit or restrict the location of industries and carrying on certain operations or processes on the basis of considerations like the biological diversity of an area (clause v) maximum allowable limits of concentration of pollutants for an area (clause ii) environmentally compatible land use (clause vi) proximity to protected areas (clause viii).*

3. Purpose for declaring Eco-Sensitive Zones:

The purpose of declaring Eco-sensitive Zones around National Parks and Sanctuaries is to create some kind of "Shock Absorber" for the Protected Areas. They would also act as a transition zone from areas of high protection to areas involving lesser protection. As has been decided by the National Board for Wildlife, the activities in the Eco-sensitive zones would be of a regulatory nature rather than prohibitive nature, unless and otherwise so required.

4. Extent of Eco-Sensitive Zones:

4.1 Many of the existing Protected Areas have already undergone tremendous development in close vicinity to their boundaries. Some of the Protected Areas actually lying in the urban setup (Eg. Guindy National Park, Tamil Nadu, Sanjay Gandhi National Park, Maharashtra, etc). Therefore, defining the extent of eco-sensitive zones around Protected Areas will have to be kept flexible and Protected Area specific. The width of the Eco-sensitive Zone and type of regulations will differ from Protected Area to Protected Area. However, as a general principle the width of the Eco-sensitive Zone could go upto 10 Kms around a Protected Area as provided in the Wildlife Conservation Strategy-2002.

4.2 In case where sensitive corridors, connectivity and ecologically important patches, crucial for landscape linkage, are even beyond 10 kms width, these should be included in the Eco-sensitive Zone.

4.3 Further, even in context of a particular Protected Area, the distribution of an area of Eco-sensitive Zone and the extent of regulation may not be uniform all around and it could be of variable width and extent.

5. Need for guidelines:

5.1 As has been indicated vide para 1.4 above, Hon'ble Supreme Court has vide their order dated 4th December 2006 directed all the State/Union Territory Governments to forward proposals for declaration of eco-sensitive zones around its Protected Areas. However, only States like Haryana, Gujarat, Mizoram, Meghalaya, Assam, Goa have forwarded proposals. However, several other States/Union Territories have not come forward, perhaps for want of guidelines in this regard.

5.2 In this context, it is pertinent to note here that Hon'ble Supreme Court vide their judgment dated 3rd December 2010 in the case relating to the construction of park at NOIDA near Okhla Bird Sanctuary filed by Shri Anand Arya & Anr vs. Union of India (I.A. Nos 2609-2610 of 2009) in Writ Petition (Civil) No. 202/1995, had noted that the State Government of Uttar Pradesh had not

declared Eco-sensitive zones around its Protected Areas as the Government of India had not issued any guidelines in this regard.

5.3 The Ministry of Environment & Forests had set up a committee under the Chairmanship of Shri Pronab Sen for identifying parameters for designating Ecologically Sensitive Areas in India. The said Committee had identified parameters for declaration of specific units of land/water etc as Ecologically Sensitive Zones based on parameters like richness of flora& fauna; slope; rarity & endemism of species in the area; origins of rivers etc. However, these parameters do not basically apply to the Eco-sensitive zones in the instant context, i.e around Protected Areas. In the instant case, the Eco-sensitive zones are meant to act as a "Shock absorbers"/ "transition zone" to the Protected Areas by regulating and managing the activities around such Protected Areas.

6. The procedure to be adopted :

6.1 As has been indicated in the forgoing paras, the basic aim is to regulate certain activities around National Park and Wildlife Sanctuary so as to minimize the negative impacts of such activities on the fragile ecosystem encompassing the Protected Area. As a first step towards achieving this goal, it is a pre-requisite that an inventory of the different land use patterns and the different types of activities, types and number of industries operating around each of the Protected Area (National Parks, Sanctuaries) as well as important Corridors be made. The inventory could be done by the concerned Range Officers, who can take a stock of activities within 10 km of his range.

6.2 For the above purpose, a small committee comprising the concerned Wildlife Warden, an Ecologist, an official from the Local Self Government and an official of the Revenue Department of the concerned area, could be formed. The said committee could suggest the:

- (i) Extent of eco-sensitive zones for the Protected Area being considered.*
- (ii) The requirement of such a zone to act as a shock absorber*
- (iii) To suggest the best methods for management of the eco-sensitive zones, so suggested.*
- (iv) To suggest broad based thematic activities to be included in the Master Plan for the region.*

6.3 Based on the above, the Chief Wildlife Warden could group the activities under the following categories (an indicative list of such activities is attached as **ANNEXURE-1**):-

- (i) Prohibited*
- (ii) Restricted with safeguards.*
- (iii) Permissible*

6.4 Once the proposal for Eco-sensitive zones has been finalized, the same may be forwarded to the Ministry of Environment and Forests for further processing and notification. Here, it may be noted that, the State/Union Territory Forest Department could forward the proposals to the respective authority in the State Government with copy to the Ministry of Environment and Forests, as and when the proposals (even if it is for single Protected Area) are complete. An indicative list of details that need to be submitted along with the proposals is at **ANNEXURE-2**.

6.5 It is to mention here that in cases where the boundary of a Protected Area abuts the boundary of another State/Union Territory where it does not form part of any Protected Area, it shall be the endeavour of both the State/Union Territory Governments to have a mutual consultation and decide upon the width of the eco-sensitive zone around the Protected Area in question.

6.6 The State Government should endeavour to convey a very strong message to the public that ESZ are not meant to hamper their day to day activities, but instead, is meant to protect the precious forests/Protected Areas in their locality from any negative impact, and also to refine the environment around the Protected Areas. A copy of the notification of the Sultanpur Eco-sensitive Zone issued by the Ministry is attached herewith at **ANNEXURE-3** for reference and guidance.

7. These guidelines are indicative in nature and the State / Union Territory Governments may use these as basic framework to develop specific guidelines applicable in the context of their National Parks, Wildlife Sanctuaries, important corridors, etc. with a view to minimizing and preferably eliminating any negative impact on protected areas.

ANNEXURE-1

Identification of Activities

While some of the activities could be allowed in all the eco-sensitive areas, others will need to be regulated / prohibited. However, which activity can be regulated or prohibited and to what extent, would have to be PA specific. A broad list of activities (this may need supplementation) which could be allowed, promoted, regulated or prohibited is given in the table below:

Sl. No.	Activity	Prohibited	Regulated	Permitted	Remarks
1.	Commercial Mining	Y			Regulation will not prohibit the digging of earth for construction or repair of houses and for manufacture of country tiles or bricks for housing for personal consumption
2.	Felling of trees		Y		With permission from appropriate authority
3.	Setting of saw mills	Y			
4.	Setting of industries causing pollution (Water, Air, Soil, Noise, etc.)	Y			
5.	Establishment of hotels and resorts		Y		As per approved master plan, which takes care of habitats allowing no restriction on movement of wild animals
6.	Commercial use of firewood	Y			For hotels and other business related establishment

7.	Drastic change of agriculture systems		Y		
8.	Commercial use of natural water resources including ground water harvesting		Y		As per approved master plan, which takes care of habitats allowing no restriction on movement of wild animals.
9.	Establishment of major hydroelectric projects	Y			
10.	Erection of electrical cables		Y		Promote underground cabling
11.	Ongoing agriculture and horticulture practices by local communities			Y	However, excessive expansion of some of these activities should be regulated as per the master plan
12.	Rain Water harvesting			Y	Should be actively promoted
13.	Fencing of premises of hotels and lodges		Y		
14.	Organic farming			Y	Should be actively promoted
15.	Use of polythene bags by shopkeepers		Y		
16.	Use of renewable energy sources			Y	Should be actively promoted
17.	Widening of roads		Y		This should be done with proper EIA

					and mitigation measures
18.	Movement of vehicular traffic at night		Y		For commercial purpose
19.	Introduction of exotic species		Y		
20.	Use or production of any hazardous substances	Y			
21.	Undertaking activities related to tourism like over-flying the National Park area by any aircraft, hot-air balloons	Y			
22.	Protection of hill slopes and river banks		Y		As per the master plan
23.	Discharge of effluents and solid waste in natural water bodies or terrestrial area	Y			
24.	Air and vehicular pollution		Y		
25.	Sign boards & hoardings		Y		As per the master plan
26.	Adoption of green technology for all activities			Y	Should be actively promoted.

ANNEXURE-2**GENERIC INFORMATIONS TO BE INCORPORATED IN THE
PROPOSALS FOR DECLARATION OF ECO-SENSITIVE ZONE
AROUND PROTECTED AREAS**********

- (i) Delineation of the physical boundaries on a topo-sheet with precise description in geographic terms together with a description of the significant features/attributes that would potentially qualify the area as eco-sensitive zone. A description of the boundaries alongwith the list of villages with exception and exemption in the delineated buffer zone area.
- (ii) An inventory of the existing legal status of rights, entitlements, privileges and obligations of the local communities.
- (iii) A description of bio-diversity values including bio-geographical representatives, endemism, species richness, geo-morphological characteristics, and unique land use practices including aesthetic and cultural values.
- (iv) A description of the resource base indicating the economic potential and livelihood implication for the people residing in and around the proposed eco-sensitive area.
- (v) An inventory of activities to be regulated and/ or prohibited in the proposed eco-sensitive zone.
- (vi) List of the protected areas for declaring eco-sensitive zone.

MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

NOTIFICATION

New Delhi, the 29th January, 2019

S.O. 505(E).—The following draft of the notification, which the Central Government proposes to issue in exercise of the powers conferred by sub-section (1), read with clause (v) and clause (xiv) of sub-section (2) and sub-section (3) of section 3 of the Environment (Protection) Act, 1986 (29 of 1986) is hereby published, as required under sub-rule (3) of rule 5 of the Environment (Protection) Rules, 1986, for the information of the public likely to be affected thereby; and notice is hereby given that the said draft notification shall be taken into consideration on or after the expiry of a period of sixty days from the date on which copies of the Gazette containing this notification are made available to the public;

Any person interested in making any objections or suggestions on the proposals contained in the draft notification may forward the same in writing, for consideration of the Central Government within the period so specified to the Secretary, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, Jorbagh Road, Aliganj, New Delhi-110 003, or send it to the e-mail address of the Ministry at esz-mef@nic.in

Draft Notification

WHEREAS, the Similipal-Hadagarh Wildlife Sanctuaries and buffer part of Similipal Tiger reserve located in Mayurbhanj and Keonjhar districts in the State of Odisha is spread over an area of 5246.6 square kilometres. The Similipal Wildlife Sanctuary has an area of 2305 square kilometres, Similipal Tiger Reserve is spread over 2750 square kilometres and Hadagarh Wildlife Sanctuary covered an area of 191.60 square kilometres;

AND WHEREAS, the flora and fauna represent rich biological significance of these protected areas. As regards Similipal Wildlife Sanctuary, one of the largest tracts of contiguous forest with immeasurable ecosystem value and the largest watershed of northern Odisha, the rich diversity of habitats and mosaic of landscape supports a fascinating floral and faunal composition with 1253 flowering plant species, 99 non-flowering plant species, including 94 species of orchids, 55 species of mammals, 362 species of birds, 62 species of reptiles, 21 species of amphibians and many species of insects and micro flora; Similipal Wildlife Sanctuary supports the largest population of elephants as well as tigers in Odisha including the home for the unique melanistic tiger; As regards biodiversity of Hadagarh Wildlife sanctuary, it is habitat for 30 species of mammals, 37 species of birds, 15 species of reptiles and amphibians with a wetland named Hadagarh Dam and the forest type is of Northern Tropical Dry Deciduous forest dominated by Sal and its associates and the forest type belongs to (a) Dry Peninsular Sal Forest (5B/C 1C) (b) Northern dry mixed deciduous Forests (5B/C2);

AND WHEREAS, the mammals are represented by Asiatic elephant (*Elephas maximus*), gaur (*Bos gaurus*), sloth bear (*Melursus ursinus*), wild pig (*Sus scrofa*), chital (*Axis axis*), sambar (*Rusa unicolor*), Hanuman langur (*Semnopithecus entellus*), Rhesus macaque (*Macaca mulatta*), Indian porcupine (*Hystrix indica*), Indian giant squirrel (*Ratufa indica*), Indian pangolin (*Manis crassicaudata*), etc. The carnivores are represented by tiger (*Panthera tigris*) leopard (*Panthera pardus*), jungle cat (*Felis chaus*), Indian wolf (*Canis lupus*), jackal (*Canis aureus*), bengal fox (*Vulpes bengalensis*), leopardcat (*Felis bengalensis*) etc.;

AND WHEREAS, Similipal Wildlife Sanctuary is having important connectivity with Kuldiha Wildlife Sanctuary in Balasore district and Hadagarh Wildlife Sanctuary in Keonjhar district for movement of elephants, tigers and other animals;

AND WHEREAS, minerals of strategic national importance like Iron, Platinum, Paladium etc. are available in close vicinity of the Similipal Tiger Reserve and Hadagarh Sanctuary; the people of the locality depend on the existing mines for their livelihood;

AND WHEREAS, the Eco-sensitive Zone of Kuldiha sanctuary is already separately notified;

AND WHEREAS, it is necessary to conserve and protect the area, the extent and boundaries of Similipal-Hadagarh Wildlife Sanctuaries and buffer part of Similipal Tiger reserve which are specified in paragraph 1 as Eco-sensitive Zone from ecological, environmental and biodiversity point of view and to prohibit industries or class of industries and their operations and processes in the said Eco-sensitive Zone;

NOW, THEREFORE, in exercise of the powers conferred by sub section (1) and clauses (v) and (xiv) of sub-section (2) and sub-section (3) of Section 3 of the Environment (Protection) Act 1986 (29 of 1986) (hereafter in this notification referred to as the Environment Act) read with sub-rule (3) of rule 5 of the Environment (Protection) Rules, 1986, the Central Government hereby notifies an area to an extent around the boundary of Similipal-Hadagarh Wildlife Sanctuaries and buffer part of Similipal Tiger reserve, in Mayurbhanj and Keonjhar districts in the State of Odisha as Eco-sensitive Zone (here after in this notification referred to as the Eco-sensitive Zone) details of which are as under, namely: -

- 1. Extent and boundaries of Eco-sensitive Zone.** – (1)The Eco-sensitive Zone shall be of 1765.29 square kilometers with an extent varying from **0 (zero) kilometer** along the important habitation adjoining the boundary on Eastern and South-eastern side of Hadagarh Sanctuary, 500 meters on South and South-western side, 2.0 kilometers around Northern Boundary of the Hadagarh Wildlife Sanctuary boundary and **five kilometers** from the boundary of the protected area of Similipal Wildlife Sanctuary and rest buffer including corridors of Similipal Tiger Reserve in the State of Odisha. The Eco-sensitive Zone area statement is:
- | | |
|--|-------------------|
| (a) Around Similipal WL including STR buffer beyond 5 kilometres | : 1686.20 sq. km. |
| (b) Around Hadagarh Wildlife Sanctuary | : 79.09 sq. km. |
| Total | |
| : 1765.29 sq. km. | |
- (2) The maps of the protected areas demarcating Eco-sensitive Zone along with boundary details and latitudes and longitudes are appended as **Annexure-IIA, Annexure-IIB, and Annexure-IIC.**
- (3) List of geo-coordinates of the boundary of Similipal-Hadagarh Wildlife Sanctuary and Eco-sensitive Zone are given in table **A** and **B** of **Annexure-III.**
- (4) The list of villages falling in the proposed Eco-sensitive Zone along with their geo co-ordinates at prominent points is appended as **Annexure-IV.**
- 2. Zonal Master Plan for Eco-sensitive Zone.**-(1) The State Government shall, for the purposes of the Eco-sensitive Zone prepare a Zonal Master Plan within a period of two years from the date of publication of this notification in the Official Gazette, in consultation with local people and adhering to the stipulations given in this notification for approval of the Competent authority of State.
- (2) The Zonal Master Plan for the Eco-sensitive Zone shall be prepared by the State Government in such manner as is specified in this notification and also in consonance with the relevant Central and State laws and the guidelines issued by the Central Government, if any.
- (3) The Zonal Master Plan shall be prepared in consultation with the following Departments of the State Government, for integrating the ecological and environmental considerations into the said plan:-
- (i) Environment and Forest,
 - (ii) Forest and Wildlife,
 - (iii) Agriculture,
 - (iv) Revenue,
 - (v) Urban Development,
 - (vi) Tourism,
 - (vii) Rural Development,
 - (viii) Irrigation and Flood Control,
 - (ix) Municipal,
 - (x) Panchayati Raj,
 - (xi) Public Works Department,
 - (xii) Mines Department,
 - (xiii) ST & SC Development Department, and
 - (xiv) Odisha State Pollution Control Board
- (4) The Zonal Master Plan shall not impose any restriction on the approved existing land use, infrastructure and activities, unless so specified in this notification and the Zonal Master Plan shall factor in improvement of all infrastructure and activities to be more efficient and eco-friendly.
- (5) The Zonal Master Plan shall provide for restoration of denuded areas, conservation of existing water bodies, management of catchment areas, watershed management, groundwater management, soil and moisture conservation, needs of local community and such other aspects of the ecology and environment that need attention.

- (6) The Zonal Master Plan shall demarcate all the existing worshipping places, villages and urban settlements, types and kinds of forests, agricultural areas, fertile lands, green area, such as, parks and like places, horticultural areas, orchards, lakes and other water bodies with supporting maps giving details of existing and proposed land use features.
- (7) The Zonal Master Plan shall regulate development in Eco-sensitive Zone and adhere to prohibited and regulated activities listed in the Table in paragraph 4 and also ensure and promote eco-friendly development for security of local communities' livelihood.
- (8) The Zonal Master Plan shall be co-terminus with the Regional Development Plan.
- (9) The Zonal Master Plan so approved shall be the reference document for the Monitoring Committee for carrying out its functions of monitoring in accordance with the provisions of this notification.

3. Measures to be taken by the State Government.-The State Government shall take the following measures for giving effect to the provisions of this notification, namely:-

- (1) **Land use.** – (a) Forests, horticulture areas, agricultural areas, parks and open spaces earmarked for recreational purposes in the Eco-sensitive Zone shall not be used or converted into areas for commercial or residential or industrial activities:

Provided that the conversion of agricultural and other lands, for the purpose other than that specified at part (a) above, within the Eco-sensitive Zone may be permitted on the recommendation of the Monitoring Committee, and with the prior approval of the competent authority under Regional Town Planning Act and other rules and regulations of Central Government or State Government as applicable and vide provisions of this Notification, to meet the residential needs of the local residents and for activities such as:-

- (i) widening and strengthening of existing roads and construction of new roads;
- (ii) construction and renovation of infrastructure and civic amenities;
- (iii) small scale industries not causing pollution;
- (iv) cottage industries including village industries; convenience stores and local amenities supporting eco-tourism including home stay; and
- (v) promoted activities given under paragraph 4:

Provided further that no use of tribal land shall be permitted for commercial and industrial development activities without the prior approval of the competent authority under Regional Town Planning Act and other rules and regulations of the State Government and without compliance of the provisions of article 244 of the Constitution or the law for the time being in force, including the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 (2 of 2007):

Provided also that any error appearing in the land records within the Eco-sensitive Zone shall be corrected by the State Government, after obtaining the views of Monitoring Committee, once in each case and the correction of said error shall be intimated to the Central Government in the Ministry of Environment, Forest and Climate Change:

Provided also that the correction of error shall not include change of land use in any case except as provided under this sub-paragraph:

- (b) Efforts shall be made to reforest the unused or unproductive agricultural areas with afforestation and habitat restoration activities.
- (2) **Natural water bodies.**-The catchment areas of all natural springs shall be identified and plans for their conservation and rejuvenation shall be incorporated in the Zonal Master Plan and the guidelines shall be drawn up by the State Government in such a manner as to prohibit development activities at or near these areas which are detrimental to such areas.
- (3) **Tourism or Eco-tourism.**- (a) All new eco-tourism activities or expansion of existing tourism activities within the Eco-sensitive Zone shall be as per the Tourism Master Plan for the Eco-sensitive Zone.
 - (b) The Eco-Tourism Master Plan shall be prepared by the State Department of Tourism in consultation with State Departments of Environment and Forests.
 - (c) The Tourism Master Plan shall form a component of the Zonal Master Plan.
 - (d) The activities of eco-tourism shall be regulated as under, namely:-
 - (i) new construction of hotels and resorts shall not be allowed within one kilometre from the boundary of the Wildlife Sanctuary or upto the extent of the Eco-sensitive Zone whichever is nearer:

Provided that beyond the distance of one kilometre from the boundary of the Wildlife Sanctuary till the extent of the Eco-sensitive Zone, the establishment of new hotels and resorts shall be allowed only in pre-defined and designated areas for eco-tourism facilities as per Tourism Master Plan;

- (ii) all new tourism activities or expansion of existing tourism activities within the Eco-sensitive Zone shall be in accordance with the guidelines issued by the Central Government in the Ministry of Environment, Forest and Climate Change and the eco-tourism guidelines issued by National Tiger Conservation Authority (as amended from time to time) with emphasis on eco-tourism;
 - (iii) untill the Zonal Master Plan is approved, development for tourism and expansion of existing tourism activities shall be permitted by the concerned regulatory authorities based on the actual site specific scrutiny and recommendation of the Monitoring Committee and no new hotel, resort or commercial establishment construction shall be permitted within Eco-sensitive Zone area.
- (4) **Natural heritage.**- All sites of valuable natural heritage in the Eco-sensitive Zone, such as the gene pool reserve areas, rock formations, waterfalls, springs, gorges, groves, caves, points, walks, rides, cliffs, etc. shall be identified and a heritage conservation plan shall be drawn up for their preservation and conservation as a part of the Zonal Master Plan.
 - (5) **Man-made heritage sites.**- Buildings, structures, artefacts, areas and precincts of historical, architectural, aesthetic, and cultural significance shall be identified in the Eco-sensitive Zone and heritage conservation plan for their conservation shall be prepared as part of the Zonal Master Plan.
 - (6) **Noise pollution.** -Prevention and control of noise pollution in the Eco-sensitive Zone shall be complied with the provisions of the Noise Pollution (Regulation and Control) Rules, 2000 under the Environment Act.
 - (7) **Air pollution.**- Prevention and control of air pollution in the Eco-sensitive Zone shall be carried out in accordance with the provisions of the Air (Prevention and Control of Pollution) Act, 1981 (14 of 1981) and the rules made thereunder.
 - (8) **Discharge of effluents.**-Discharge of treated effluent in Eco-sensitive Zone shall be in accordance with the provisions of the General Standards for Discharge of Environmental Pollutants covered under the Environment Act and the rules made thereunder or standards stipulated by State Government whichever is more stringent.
 - (9) **Solid wastes.**-Disposal and Management of solid wastes shall be as under:-
 - (a) the solid waste disposal and management in the Eco-sensitive Zone shall be carried out in accordance with the Solid Waste Management Rules, 2016, published by the Government of India in the Ministry of Environment, Forest and Climate Change *vide* notification number S.O. 1357 (E), dated the 8th April, 2016; the inorganic material may be disposed in an environmental acceptable manner at site identified outside the Eco-sensitive Zone.
 - (b) Safe and Environmentally Sound Management (ESM) of Solid wastes in conformity with the existing rules and regulations using identified technologies may be allowed within Eco-sensitive Zone.
 - (10) **Bio-Medical Waste.**- Bio Medical Waste Management shall be as under.-
 - (a) The Bio-Medical Waste disposal in the Eco-sensitive Zone shall be carried out in accordance with the Bio-Medical Waste Management, Rules, 2016 published by the Government of India in the Ministry of Environment, Forest and Climate Change *vide* notification number GSR 343 (E), dated the 28th March, 2016.
 - (b) Safe and Environmentally Sound Management of Bio-Medical Wastes in conformity with the existing rules and regulations using identified technologies may be allowed within the Eco-sensitive Zone.
 - (11) **Plastic waste management.**- The plastic waste management in the Eco-sensitive Zone shall be carried out as per the provisions of the Plastic Waste Management Rules, 2016, published by the Government of India in the Ministry of Environment, Forest and Climate Change *vide* notification number G.S.R. 340(E), dated the 18th March, 2016, as amended from time to time.
 - (12) **Construction and demolition waste management.**-The construction and demolition Waste Management in the Eco-sensitive Zone shall be carried out as per the provisions of the Construction and Demolition Waste Management Rules, 2016 published by the Government of India in the Ministry of Environment, Forest and Climate Change *vide* notification number G.S.R. 317(E), dated the 29th March, 2016, as amended from time to time.
 - (13) **E-waste.**-The e - waste management in the Eco-sensitive Zone shall be carried out as per the provisions of the E-Waste Management Rules, 2016, published by the Government of India in the Ministry of Environment, Forest and Climate Change, as amended from time to time.

- (14) **Vehicular traffic.**— The vehicular movement of traffic shall be regulated in a habitat friendly manner and specific provisions in this regard shall be incorporated in the Zonal Master Plan and till such time as the Zonal Master plan is prepared and approved by the Competent Authority in the State Government, the Monitoring Committee shall monitor compliance of vehicular movement under the relevant Acts and the rules and regulations made thereunder.
- (15) **Vehicular pollution.**—Prevention and control of vehicular pollution shall be in accordance with applicable laws and efforts shall be made for use of cleaner fuels.
- (16) **Industrial units.**— (i) On or after the publication of this notification in the Official Gazette, no new polluting industries shall be permitted to be set up within the Eco-sensitive Zone.
- (ii) Only non-polluting industries shall be allowed within Eco-sensitive Zone as per the classification of Industries in the guidelines issued by the Central Pollution Control Board in February, 2016, unless so specified in this notification, and in addition, the non-polluting cottage industries shall be promoted.
- (17) **Protection of hill slopes.**— The protection of hill slopes shall be as under:-
- (a) the Zonal Master Plan shall indicate areas on hill slopes where no construction shall be permitted;
- (b) Construction on existing steep hill slopes or slopes with a high degree of erosion shall not be permitted.
4. **List of activities prohibited or to be regulated within Eco-sensitive Zone.**— All activities in the Eco sensitive Zone shall be governed by the provisions of the Environment Act and the rules made there under including the Coastal Regulation Zone, 2011 and the Environmental Impact Assessment Notification, 2006 and other applicable laws including the Forest (Conservation) Act, 1980 (69 of 1980), the Indian Forest Act, 1927 (16 of 1927), the Wildlife (Protection) Act 1972 (53 of 1972), and amendments made thereto and be regulated in the manner specified in the Table below, namely:-

TABLE

S. No.	Activity	Description
(1)	(2)	(3)
A. Prohibited Activities		
1.	Commercial mining, stone quarrying and crushing units	(a) All new and existing mining (minor and major minerals), stone quarrying and crushing units are prohibited with immediate effect except for meeting the domestic needs of bona fide local residents including digging of earth for construction or repair of houses and for manufacture of country tiles or bricks for housing and for other activities; (b) The mining operations shall be carried out in accordance with the order of the Hon'ble Supreme Court dated the 4 th August 2006 in the matter of T.N. Godavarman Thirumulpad Vs. UOI in W.P.(C) No.202 of 1995 and dated the 21 st April 2014 in the matter of Goa Foundation Vs. UOI in W.P.(C) No.435 of 2012.
2.	Setting of industries causing pollution (Water, Air, Soil, Noise, etc.).	New industries and expansion of existing polluting industries in the Eco-sensitive Zone shall not be permitted: Provided that non-polluting industries shall be allowed within Eco-sensitive Zone as per classification of Industries in the guidelines issued by the Central Pollution Control Board in February, 2016, unless otherwise specified in this notification and in addition the non-polluting cottage industries shall be promoted.
3.	Establishment of major hydro-electric project.	Prohibited (except as otherwise provided) as per the applicable laws.
4.	Use or production or processing of any hazardous substances.	Prohibited (except as otherwise provided) as per the applicable laws.
5.	Discharge of untreated effluents in natural water bodies or land area.	Prohibited (except as otherwise provided) as per the applicable laws.
6.	Setting up of new saw mills.	New or expansion of existing saw mills shall not be permitted within the Eco-sensitive Zone.
7.	Setting up of brick kilns.	Prohibited (except as otherwise provided) as per the applicable laws.

8.	Use of plastic bags.	Prohibited (except as otherwise provided) as per applicable laws.
9.	Commercial use of firewood.	Prohibited (except as otherwise provided) as per applicable laws.
B. Regulated Activities		
10.	Commercial establishment of hotels and resorts.	No new commercial hotels and resorts shall be permitted within one kilometer of the boundary of the protected area or upto the extent of Eco-sensitive Zone, whichever is nearer, except for small temporary structures for eco-tourism activities: Provided that, beyond one kilometer from the boundary of the protected area or upto the extent of Eco-sensitive Zone whichever is nearer, all new tourist activities or expansion of existing activities shall be in conformity with the Tourism Master Plan and guidelines as applicable.
11.	Construction activities.	(a) New commercial construction of any kind shall not be permitted within one kilometer from the boundary of the protected area or upto extent of the Eco-sensitive Zone, whichever is nearer: Provided that, local people shall be permitted to undertake construction in their land for their use including the activities mentioned in sub-paragraph (1) of paragraph 3 as per building bye-laws to meet the residential needs of the local residents. Provided further that the construction activity related to small scale industries not causing pollution shall be regulated and kept at the minimum, with the prior permission from the competent authority as per applicable rules and regulations, if any. (b) Beyond one kilometer it shall be regulated as per the Zonal Master Plan.
12.	Small scale non polluting industries.	Non polluting industries as per classification of industries issued by the Central Pollution Control Board in February, 2016 and non-hazardous, small-scale and service industry, agriculture, floriculture, horticulture or agro-based industry producing products from indigenous materials from the Eco-sensitive Zone shall be permitted by the competent Authority.
13.	Felling of trees.	(a) There shall be no felling of trees in the forest or Government or revenue or private lands without prior permission of the Competent Authority in the State Government. (b) The felling of trees shall be regulated in accordance with the provisions of the concerned Central or State Act and the rules made thereunder.
14.	Collection of Forest produce or Non-Timber Forest produce.	Regulated as per the applicable laws.
15.	Erection of electrical and communication towers and laying of cables and other infrastructures.	Regulated under applicable laws (underground cabling may be promoted).
16.	Infrastructure including civic amenities.	Taking measures of mitigation as per the applicable laws, rules and regulations available guidelines.
17.	Widening and strengthening of existing roads and construction of new roads.	Taking measures of mitigation as per the applicable laws, rules and regulation and available guidelines.
18.	Undertaking other activities related to tourism like over flying the Eco-sensitive Zone area by hot air balloon, helicopter, drones, Microlites, etc.	Regulated as per the applicable laws.
19.	Protection of hill slopes and river banks.	Regulated as per the applicable laws.
20.	Movement of vehicular traffic at night.	Regulated for commercial purpose under applicable laws.
21.	Ongoing agriculture and horticulture practices by local communities along with dairies, dairy farming, aquaculture and fisheries.	Permitted as per the applicable laws for use of locals.

22.	Establishment of large-scale commercial livestock and poultry farms by firms, corporate and companies.	Regulated (except otherwise provided) as per the applicable laws except for meeting local needs.
23.	Discharge of treated waste water or effluents in natural water bodies or land area.	The discharge of treated waste water or effluents shall be avoided to enter into the water bodies and efforts shall be made for recycle and reuse of treated waste water. Otherwise the discharge of treated waste water or effluent shall be regulated as per the applicable laws.
24.	Commercial extraction of surface and ground water.	Regulated as per the applicable laws.
25.	Solid waste management.	Regulated as per the applicable laws.
26.	Introduction of exotic species.	Regulated as per the applicable laws.
27.	Eco-tourism.	Regulated as per the applicable laws.
28.	Commercial sign boards and hoardings.	Regulated as per the applicable laws.
29.	Open Well, Bore Well etc. for agriculture or other usage	Regulated and the activity should be strictly monitored by the appropriate authority.
30.	Migratory grazers.	Regulated under applicable laws and as per Zonal Master Plan.
31.	Public rights.	Regulated under applicable laws.
32.	Collection of small fodder.	Regulated under applicable laws.
C. Promoted Activities		
33.	Rain water harvesting.	Shall be actively promoted.
34.	Organic farming.	Shall be actively promoted.
35.	Adoption of green technology for all activities.	Shall be actively promoted.
36.	Cottage industries including village artisans, etc.	Shall be actively promoted.
37.	Use of renewable energy and fuels.	Bio-gas, solar light etc. shall be actively promoted.
38.	Agro-Forestry.	Shall be actively promoted.
39.	Plantation of Horticulture and Herbals.	Shall be actively promoted.
40.	Use of eco-friendly transport.	Shall be actively promoted.
41.	Skill Development.	Shall be actively promoted.
42.	Restoration of degraded land/ forests/ habitat.	Shall be actively promoted.
43.	Environmental awareness.	Shall be actively promoted.

5. Monitoring Committee for Monitoring the Eco-sensitive Zone Notification.- For effective monitoring of the provisions of this notification under sub-section (3) of section 3 of the Environment (Protection) Act, 1986, the Central Government hereby constitutes a Monitoring Committee, comprising of the following, namely:-

S. N.	Constituent of the Monitoring Committee	Designation
1.	Collector, Mayurbhanj	Chairman, ex officio
2.	Collector, Keonjhar/Representative of collector Keonjhar	Member;
3.	DFO cum Wildlife Warden- Baripada, Karanjia & Rairangpur & Keonjhar (WL) Division, Anandapur	Member;
4.	Superintendent of Police, Mayurbhanj	Member;
5.	Superintendent of Police, Keonjhar/Representative of Superintendent of Police, Keonjhar	Member;
6.	A representative of Non-governmental Organisation worked in the field of environment (<i>To be to be nominated by PCCF (Wildlife), Odisha for three years</i>).	Member;

7.	Representative of Member Secretary, Odisha State Pollution Control Board	Member;
8.	One representative from local Gram Panchayat body of Mayurbanj District	Member;
9.	One representative from local Gram Panchayat body of Keonjhar District, Anandapur Sub-Division	Member;
10.	One expert in the area of ecology and environment (<i>To be nominated by the Government of Odisha for a period of three Years</i>)	
11.	Deputy Director, Similipal Tiger Reserve	Member-Secretary.

6. Terms of reference. – (1) The Monitoring Committee shall monitor the compliance of the provisions of this notification.

- (2) The tenure of the Monitoring committee shall be for three years or till the re-constitution of the new Committee by the State Government and subsequently the Monitoring Committee shall be constituted by the State Government.
- (3) The activities that are covered in the Schedule to the notification of the Government of India in the erstwhile Ministry of Environment and Forest number S.O. 1533 (E), dated the 14th September, 2006, and are falling in the Eco-sensitive Zone, except for the prohibited activities as specified in the Table under paragraph 4 thereof, shall be scrutinised by the Monitoring Committee based on the actual site-specific conditions and referred to the Central Government in the Ministry of Environment, Forest and Climate Change for prior environmental clearances under the provisions of the said notification.
- (4) The activities that are not covered in the Schedule to the notification of the Government of India in the erstwhile Ministry of Environment and Forest number S.O. 1533 (E), dated the 14th September, 2006 and are falling in the Eco-sensitive Zone, except for the prohibited activities as specified in the Table under paragraph 4 thereof, shall be scrutinised by the Monitoring Committee based on the actual site-specific conditions and referred to the concerned regulatory authorities.
- (5) The Member-Secretary of the Monitoring Committee or the concerned Deputy Commissioner(s) shall be competent to file complaints under section 19 of the Environment Act, against any person who contravenes the provisions of this notification.
- (6) The Monitoring Committee may invite representatives or experts from concerned Departments, representatives from industry associations or concerned stakeholders to assist in its deliberations depending on the requirements on issue to issue basis.
- (7) The Monitoring Committee shall submit the annual action taken report of its activities as on the 31st March of every year by the 30th June of that year to the Chief Wildlife Warden in the State as per proforma appended at Annexure V.
- (8) The Central Government in the Ministry of Environment, Forest and Climate Change may give such directions, as it deems fit, to the Monitoring Committee for effective discharge of its functions.

7. The Central Government and State Government may specify additional measures, if any, for giving effect to provisions of this notification.

8. The provisions of this notification shall be subject to the orders, if any passed or to be passed by the Hon'ble Supreme Court of India or High Court or the National Green Tribunal.

[F. No. 25-21-2018-ESZ]

Dr. SATISH C. GARKOTI, Scientist 'G'

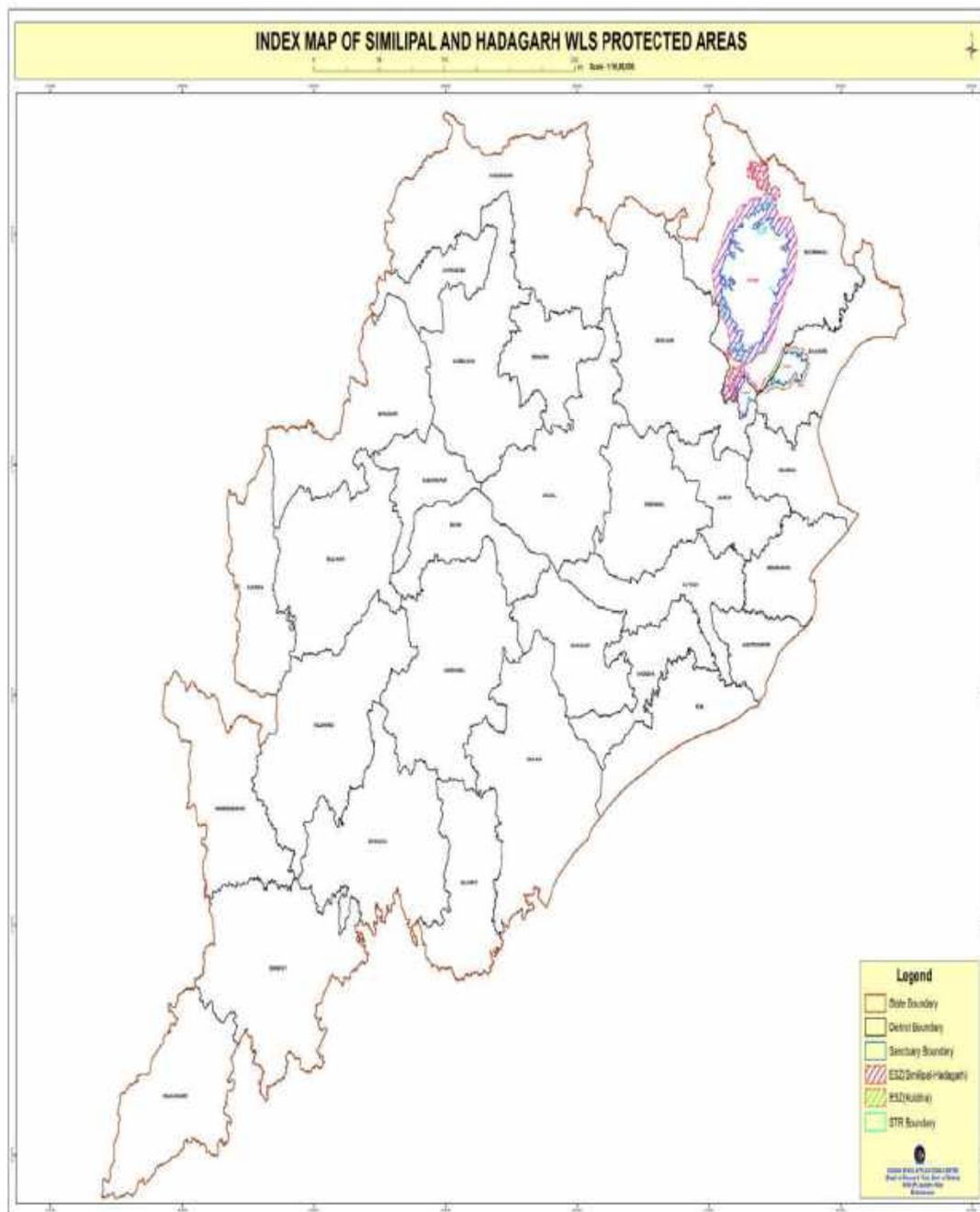
ANNEXURE-I**BOUNDARY DESCRIPTION OF ECO-SENSITIVE ZONE OF THE SIMLIPAL-HADAGARH WILDLIFE SANCTUARY**

The boundary line starts from the Point No -1 with GPS Coordinate E 86° 6' 12.31" N 21° 58' 11.49" inside Badampahar R.F. about 2 kilometers. from Jashipur then passed through village Lohabera, Barapandugandi, Kukudajharan Nala, Gunduria, Saragada village, touches the Khadkei reservoir having GPS Coordinate E 86° 13' 48.7" N 22° 06' 42.9" and leaves the same reservoir having GPS Coordinate E 86° 14' 45.2" N 22° 7' 15.8" then passes through village Rangamatia, Koilasuta, Polasbani, then crosses the Bankabahl reservoir near Nuadihi village then passes through Deodang & Parabhari village at Point-2 having GPS reading E 86° 21' 56.43" N 22° 9' 16.10" (400 Mtr. From parabari village) then crosses village Chhatan Sahi, Kudarsahi, Bisoi then crosses N.H-6, Kadapani and Pundida village then runs along the S.T.R. buffer boundary line and reaches Kankarahara adjoining village of STR boundary. Then it runs eastward then runs along the common boundary of STR and Odisha-Jharkhand Inter-State boundary then enters into boundary of STR then passes through the village Batajharan, Rundadiha, Duarsuni then it runs through village Tarana, Bhuyandih village then it runs along Danadakhal and along the STR boundary and crosses the NH-6 and reaches Point-3 having GPS reading E 86° 28' 23.98" N 22° 10' 29.07". Then it crosses Chuapani village and passes Railway line and Budhabalang River near village Hinjili then passes through village Asanbani, Jhaungaria, Kandla and crosses the Bhudhaghada river and Ghudu-Gaudha river then crosses village Dhobanijora and reaches northern side of village Boidikotha then passes through village Bhujubani, Patihinja then crosses river Budhabalang river near southern side of village Nuagan then crosses village Kumarpan and again crosses river Budhabalang, Kulipal, Patisimili, Gobindpur, Salbani, Mangrajiya then crosses the Budhabalang river near village Kuldiha then crosses the river palpala near Chhalapada village and Gourruma village at Point-4 having GPS reading E 86° 23' 24.08" N 22° 19' 58.61". Then passes village Jhanudiha, Kiajandiha and crosses a canal near village Kundabani then cross Baldiha canal near village Balimundali then passes village Machhangsahi, Damdorpur, Sarisabhila, Bhalughar, Hatimora, Baralasaahi, Kamalsol, Asthajharan and passes along Dukura R.F. near village Nuagaon then passes Bangranadi, village Gopalpur, Tarkijharan, Pathar, Jharla, Nachhipur, Kudasahi, Dubarajpur, Molharpada, Chandrapur then crosses Kolha-nala then passes through village Hatsahi, Khodikasal, Hatimora, Balichhatra, Angarpada, Kutilinga then crosses Deo river and enters into Phooljhari R.F. then passes through village Langosahi then runs along the boundary line of Asanbani R.F. then enters inside Kalo Dam at Point-5 having GPS reading E 86° 30' 19.98" N 22° 8' 52.53". Then it passes village Barajhar then runs along the boundary of STR buffer then it passes through Katuria, Kuntaparba, Purunapani, Shukurburu village then it runs along the STR buffer boundary and reaches Bhogadopa colony at Point-6 having GPS reading of E 86° 39' 45.92" N 21° 58' 29.39". Then it passes through Dumukabani, Mathlachua, Sripadamanjaripur village at Point-7 having GPS reading E 86° 27' 2.98" N 21° 30' 53.64". Then it passes through Jaunri R.F. then crosses village Ruguri, Harisahi then reaches Point-8 having GPS reading E 86° 17' 4.62" N 21° 23' 44.97" which is near the Sukuapada PRF. Then it runs along the Sukuapada PRF and crosses the same PRF and reaches Point-9 having GPS reading E 86° 20' 21.32" N 21° 21' 20.65" which is near the Sukuapada PRF. Then it runs along the Sukuapada PRF crosses the same PRF and reaches Point-10 having GPS reading E 86° 22' 34.91" N 21° 19' 12.63". Then runs along the boundary of Sukuapada PRF and reaches the district boundary at Point-11 having GPS reading E 86° 21' 15.16" N 21° 19' 16.68". Then it runs along the district boundary of Mayurbhanj and Keonjhar (Baula R.F.) and reaches the trijunction point of Mayurbhanj-Keonjhar-Balasore district at Point-12 having GPS reading E 86° 21' 28.47" N 21° 17' 57.08". Then it runs along the District boundary of Keonjhar-Balasore and reaches village Jarhabank then runs westward, crosses the Baula R.F. then passes through village Nuasahi, Sankana, Kusatikiri and runs along Hadgarh reservoir and Baula R.F. and reach Point-13 near village Hadgarh having GPS reading E 86° 17' 49.58" N 21° 16' 32.70" which is on the boundary line of Baula R.F. then it reaches a Point-14 having GPS reading E 86° 18' 5.42" N 21° 16' 24.20" which is situated inside village Hadgarh then runs through village Madhuban, Hadrabari, Ambanalla, Purunapani, Sundarpal, Thunigan then reaches a Point-15 having G.P.S. reading E 86° 14' 12.06" N 21° 11' 42.45" which is in a dense scrub. Then it crosses village Chhenapadi, Baragharia, Malharpada, Chilajori, Kainphuta, Kathakata reaches Point-16 having GPS reading E 86° 12' 31.55" N 21° 16' 47.43" near village Kantipal. Then it crosses the Ghagra nala and touches the common district boundary of Keonjhar and Mayurbhanj and reaches Point-17 having GPS reading E 86° 11' 38.52" N 21° 16' 29.73" which is on the boundary line of Nada RF. Then it runs along the STR boundary and reaches Point-18 having GPS reading E 86° 12' 28" N 21° 23' 0.06" i.e. common boundary of Satkosia R.F. and Bhaliadal PRF. Then it runs along the STR boundary and reaches Point-19 having GPS reading E 86° 13' 57.52" N 21° 23' 56.37" near village Bhaliadal. Then it runs along the STR boundary up to Goudiabhal R.F. then runs along the boundary of Khuntal RF then runs along the boundary line of Satkosia R.F. and it crosses village Banamunda and Banamunda RF and crosses Salandi River then runs through the Kathuarugan R.F. then it touches the Jorka R.F. and then crosses Gobarjhara river then passes village Taramara and enters the Handiphuta R.F. then runs along the boundary line of Taramara RF and touches the boundary line of Handiphuta RF then runs along the boundary line of Handiphuta RF and touches the Satkosia-Thakurmunda Road then again touches the boundary line of Handiphuta RF and runs along the boundary line of same R.F. then it passes through Thakurmunda, Rurudibara village then it crosses the Ruguribara R.F. then enters in to Chamkapur R.F. and then it passes through Chainbansi market then it passes the Simnadi, Kalijiani village then it enters in to Kalijiani R.F., Sonariposi village then it runs along the boundary line of Chheratangar R.F. then passes through Kendujiani village then crosses the Tel River then passes through Sarubil village then it enters in to Sarubil R.F. and then touch the Point-20

having GPS reading E 86° 4' 22.15'' N 21° 40' 8.38'' then runs along the District boundary as well as Rengalbera R.F and crosses the Dhiral River and touches the Point-21 having GPS reading E 86° 4' 6.20'' N 21° 41' 19.47'' near village Chandposi. Then it enters in to Kenjhara R.F., Badsahi village, Poraidhora RF and passes through Gopalpur village, Hatijalbera RF, Koliposi , Rurag village then cross the Deo river then passes the Baghuakudar, Garidiha, Edalbeda, Kunjia, Dumurisahi village then enters in to Biunria RF then reaches Gidhibas ,Haldiaposi, Kararia, Bakla, Singarpur village then crosses the Beguna R.F. then crosses the Khairi river near Barasol village then crosses the N H-6 and touches the starting Point-1 inside Badampahar RF.

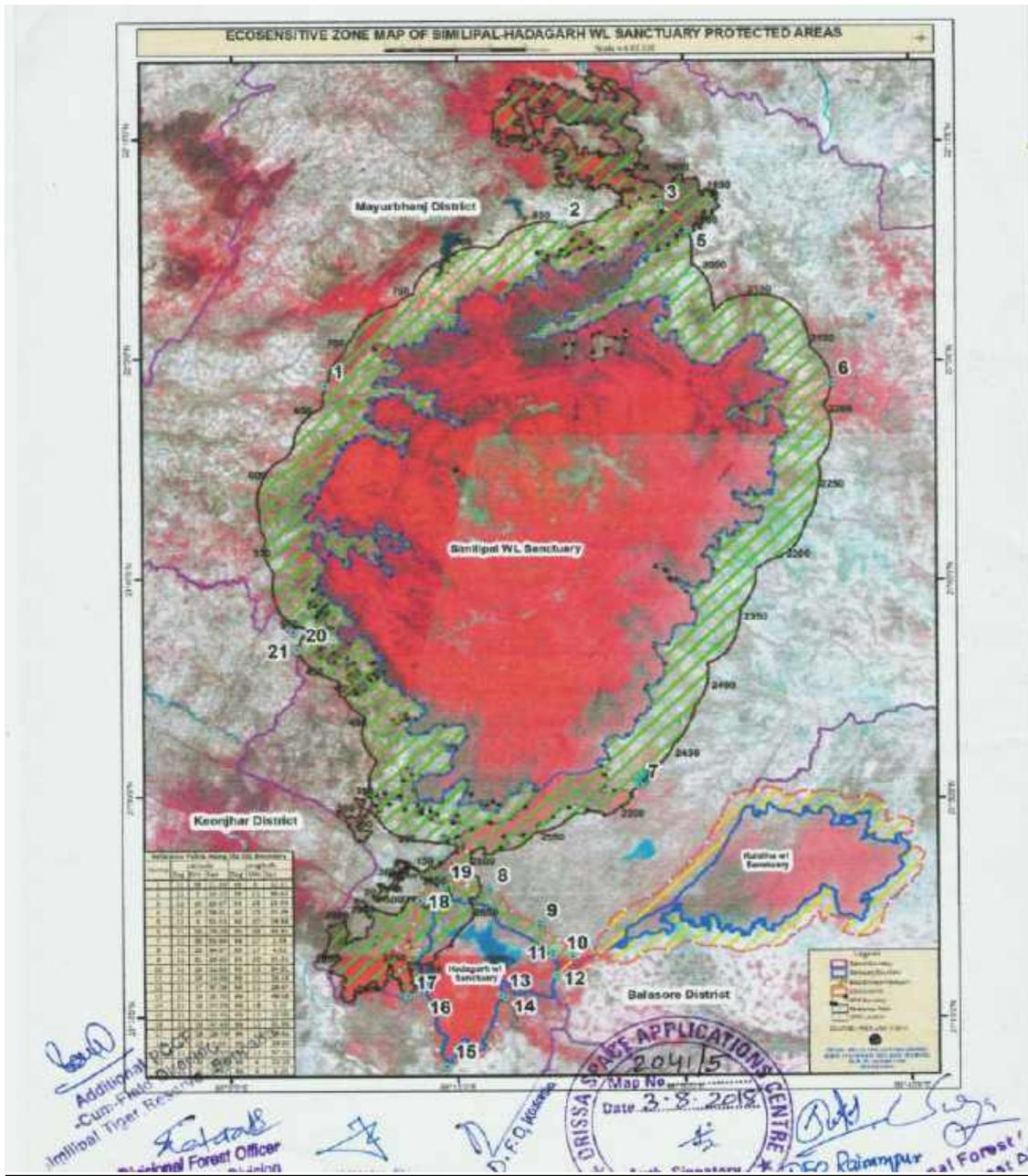
ANNEXURE- IIA

LOCATION MAP SIMILIPAL-HADAGARH WILDLIFE SANCTUARY and ITS ECO-SENSITIVE ZONE IN THE STATE OF ODISHA



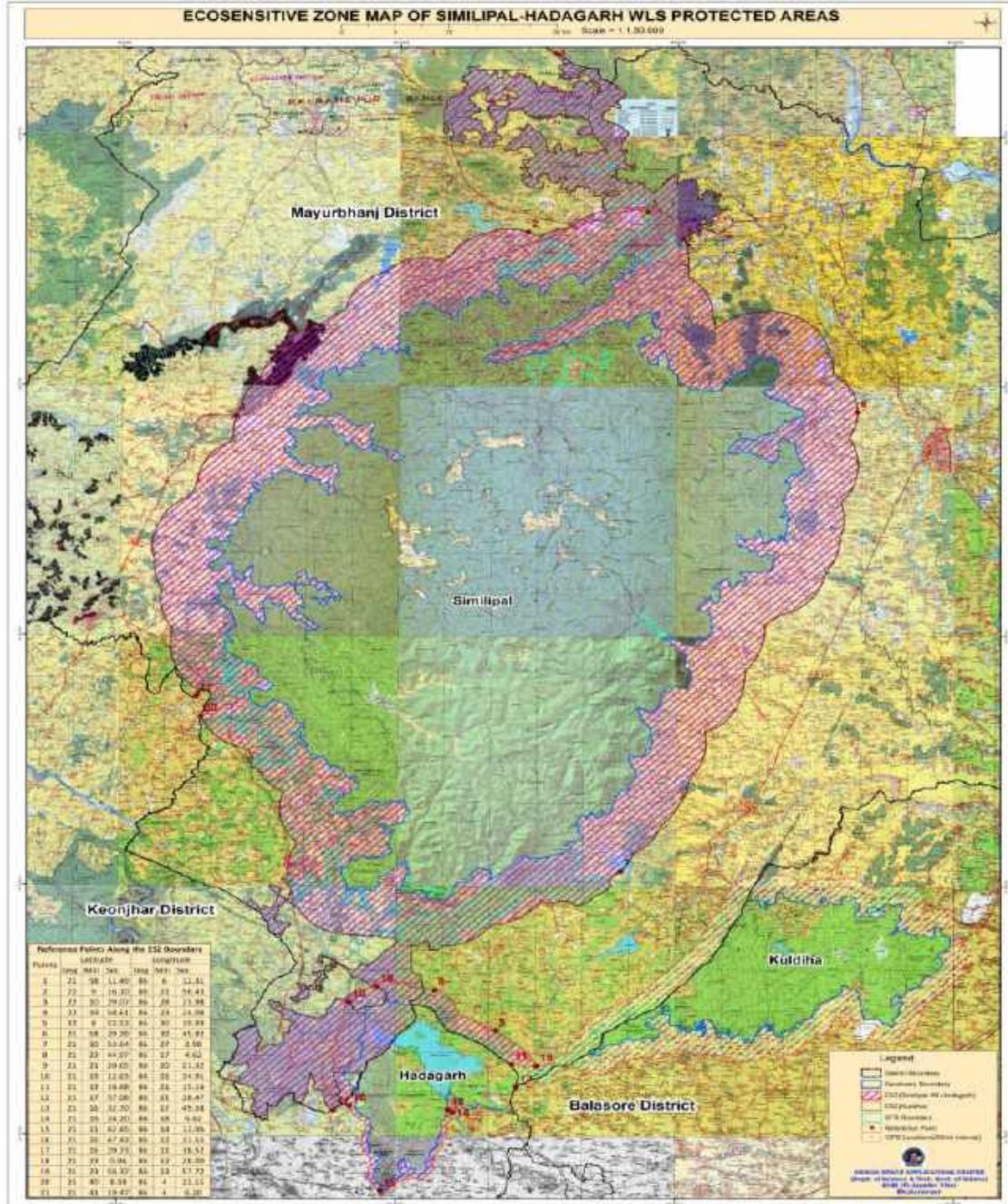
ANNEXURE- IIB

**MAP OF ECO-SENSITIVE ZONE OF SIMILIPAL-HADAGARH WILDLIFE SANCTUARY ALONG WITH
LATITUDE AND LONGITUDE OF PROMINENT LOCATIONS ON SETTELITE IMAGE**



ANNEXURE- IIC

MAP OF ECO-SENSITIVE ZONE OF SIMILIPAL-HADAGARH WILDLIFE SANCTUARY ALONG WITH LATITUDE AND LONGITUDE OF PROMINENT LOCATIONS ON SURVEY OF INDIA (SOI) TOPOSHEET



ANNEXURE-III

TABLE A: Geo-coordinates of prominent locations of Similipal-Hadagarh Wildlife Sanctuary

Id	Latitude	Longitude
1	21.406966 N	86.181948 E
50	21.38601 N	86.156164 E
100	21.418697 N	86.192451 E
150	21.421309 N	86.217449 E
200	21.4514 N	86.20178 E
250	21.463543 N	86.145377 E
300	21.478511 N	86.126274 E
350	21.500947 N	86.151562 E
400	21.579588 N	86.144401 E
450	21.640141 N	86.101825 E
500	21.691565 N	86.068261 E
550	21.772933 N	86.038175 E
600	21.860853 N	86.033629 E
650	21.934763 N	86.083752 E
700	22.011363 N	86.125512 E
750	22.071536 N	86.192308 E
800	22.127334 N	86.261938 E
850	22.157358 N	86.34782 E
900	22.176142 N	86.435198 E
950	22.195793 N	86.406715 E
1000	22.198185 N	86.37854 E
1050	22.228201 N	86.369221 E
1100	22.258586 N	86.369064 E
1150	22.230886 N	86.412286 E
1200	22.267097 N	86.417061 E
1250	22.277893 N	86.360072 E
1300	22.244342 N	86.321031 E
1400	22.290048 N	86.314067 E
1450	22.25532 N	86.305396 E
1500	22.277436 N	86.289678 E
1550	22.316036 N	86.334655 E
1600	22.301506 N	86.381697 E
1650	22.292699 N	86.424539 E
1700	22.317269 N	86.393246 E
1750	22.302557 N	86.442449 E
1800	22.257647 N	86.450857 E
1850	22.211961 N	86.444034 E
1870	22.205672 N	86.461171 E
1900	22.212079 N	86.500169 E
1950	22.190462 N	86.533376 E
2000	22.15242 N	86.520843 E

2050	22.097589 N	86.523228 E
2100	22.075016 N	86.579667 E
2150	22.018264 N	86.640518 E
2200	21.937256 N	86.661006 E
2250	21.85131 N	86.647774 E
2300	21.775187 N	86.603602 E
2350	21.702142 N	86.561256 E
2400	21.625656 N	86.523769 E
2450	21.546829 N	86.479311 E
2500	21.483855 N	86.421108 E
2550	21.460979 N	86.334174 E
2600	21.437344 N	86.263303 E
2650	21.364305 N	86.265893 E
2700	21.313164 N	86.197792 E
2750	21.298383 N	86.175735 E
2800	21.278182 N	86.139648 E
2850	21.3104 N	86.11152 E
2900	21.359478 N	86.122796 E
2950	21.365567 N	86.150656 E
3000	21.376909 N	86.188546 E
3050	21.398721 N	86.230025 E

TABLE B: Geo-coordinates with prominent locations of Eco-Sensitive Zone

Points	Latitude			Longitude		
	Deg	Min	Sec	Deg	Min	Sec
1.	21	58	11.49	86	6	12.31
2.	22	9	16.10	86	21	56.43
3.	22	10	29.07	86	28	23.98
4.	22	19	58.61	86	23	24.08
5.	22	8	52.53	86	30	19.98
6.	21	58	29.39	86	39	45.92
7.	21	30	53.64	86	27	2.98
8.	23	23	44.97	86	17	4.62
9.	21	21	20.65	86	20	21.32
10.	21	19	12.63	86	22	34.91
11.	21	19	16.68	86	21	15.16
12.	21	17	57.08	86	21	28.47
13.	21	16	32.70	86	17	49.58
14.	21	16	24.20	86	18	5.42

15.	21	11	42.45	86	14	12.06
16.	21	16	47.43	86	12	31.55
17.	21	16	29.73	86	11	38.52
18.	21	23	0.06	86	12	28.00
19.	21	23	56.37	86	13	57.72
20.	21	40	8.38	86	4	22.15
21.	21	41	19.47	86	4	6.20

ANNEXURE-IV

**LIST OF REVENUE VILLAGE AREA FALLING UNDER ECO-SENSITIVE ZONE OF SIMILIPAL-
HADAGARH WILDLIFE SANCTUARY SANCTUARY ALONG WITH GEO-COORDINATES**

Sl. No.	Name of District	NAME OF PANACHAYAT SAMITI/C.D. BLOCK	Name of Village	GPS location of village	
				Longitude	Latitude
1	MAYURBHANJ	Bangiriposhi	Alapani	86°25'16.47" N	22°01'10.69" E
2	MAYURBHANJ	Bangiriposhi	Amdapani	86°24'45.62" N	22°01'19.85" E
3	MAYURBHANJ	Bangiriposhi	Anlajodi	86°31'01.03" N	22°05'31.46" E
4	MAYURBHANJ	Bangiriposhi	Asansikar	86°28'22.97" N	22°05'07.34" E
5	MAYURBHANJ	Bangiriposhi	Astabeda	86°26'36.43" N	22°04'43.24" E
6	MAYURBHANJ	Bangiriposhi	Badamtalia	86°29'40.42" N	22°03'34.79" E
7	MAYURBHANJ	Bangiriposhi	Badgan	86°30'41.31" N	22°00'47.40" E
8	MAYURBHANJ	Bangiriposhi	Badnedam	86°27'18.71" N	22°04'12.33" E
9	MAYURBHANJ	Bangiriposhi	Baliadhipa	86°20'45.55" N	22°02'00.47" E
10	MAYURBHANJ	Bangiriposhi	Baribeda	86°26'17.70" N	22°01'42.34" E
11	MAYURBHANJ	Bangiriposhi	Basantpur	86°30'05.48" N	22°06'34.19" E
12	MAYURBHANJ	Bangiriposhi	Basilakacha	86°24'45.30" N	22°01'39.72" E
13	MAYURBHANJ	Bangiriposhi	Basukitala	86°27'36.98" N	22°06'18.91" E
14	MAYURBHANJ	Bangiriposhi	Baunsapahadi	86°24'07.87" N	22°02'46.27" E
15	MAYURBHANJ	Bangiriposhi	Bautia	86°25'46.17" N	22°04'36.75" E
16	MAYURBHANJ	Bangiriposhi	Beguniabandh	86°21'04.00" N	22°02'19.55" E
17	MAYURBHANJ	Bangiriposhi	Betjharan	86°25'27.42" N	22°03'38.94" E
18	MAYURBHANJ	Bangiriposhi	Bhaduakacha	86°25'35.37" N	22°00'48.86" E
19	MAYURBHANJ	Bangiriposhi	Bhagirathipur	86°26'50.57" N	22°06'12.82" E
20	MAYURBHANJ	Bangiriposhi	Bholagadia	86°28'04.26" N	22°06'53.36" E
21	MAYURBHANJ	Bangiriposhi	Bhuasuni	86°33'29.52" N	22°03'05.24" E
22	MAYURBHANJ	Bangiriposhi	Brahmangan	86°22'40.37" N	22°02'29.20" E
23	MAYURBHANJ	Bangiriposhi	Budhikhamari	86°30'35.67" N	22°04'45.69" E
24	MAYURBHANJ	Bangiriposhi	Chakdar	86°32'24.04" N	22°03'05.24" E

25	MAYURBHANJ	Bangiriposhi	Chakidi	86°24'23.55" N	22°00'12.37" E
26	MAYURBHANJ	Bangiriposhi	Chandbil	86°27'04.73" N	22°05'50.22" E
27	MAYURBHANJ	Bangiriposhi	Charabandh	86°22'25.09" N	22°00'41.26" E
28	MAYURBHANJ	Bangiriposhi	Dantiakacha	86°22'48.17" N	22°01'04.44" E
29	MAYURBHANJ	Bangiriposhi	Dasisul	86°30'17.88" N	22°08'06.49" E
30	MAYURBHANJ	Bangiriposhi	Dhadipani	86°22'48.03" N	22°01'31.59" E
31	MAYURBHANJ	Bangiriposhi	Dhobanijoda	86°33'02.61" N	22°03'55.41" E
32	MAYURBHANJ	Bangiriposhi	Dumuhani	86°23'34.56" N	22°03'22.00" E
33	MAYURBHANJ	Bangiriposhi	Fuljhara	86°25'54.55" N	22°00'49.45" E
34	MAYURBHANJ	Bangiriposhi	Gendapokhari	86°32'06.25" N	22°01'16.37" E
35	MAYURBHANJ	Bangiriposhi	Ghatiduba	86°26'12.21" N	22°04'06.61" E
36	MAYURBHANJ	Bangiriposhi	Ghatkuanri	86°22'53.61" N	22°03'04.99" E
37	MAYURBHANJ	Bangiriposhi	Gohirapal	86°28'29.64" N	22°07'13.41" E
38	MAYURBHANJ	Bangiriposhi	Gopalpur	86°29'56.25" N	22°05'24.81" E
39	MAYURBHANJ	Bangiriposhi	Gopalpur	86°33'50.77" N	22°01'22.43" E
40	MAYURBHANJ	Bangiriposhi	Gothanida	86°29'15.84" N	22°03'07.83" E
41	MAYURBHANJ	Bangiriposhi	Hatibari	86°24'47.28" N	22°03'52.82" E
42	MAYURBHANJ	Bangiriposhi	Jaladiha	86°29'17.11" N	22°01'53.16" E
43	MAYURBHANJ	Bangiriposhi	Jamtalia	86°24'16.91" N	22°01'27.30" E
44	MAYURBHANJ	Bangiriposhi	Jerkani	86°25'41.90" N	22°01'18.27" E
45	MAYURBHANJ	Bangiriposhi	Joka	86°29'21.13" N	22°04'11.94" E
46	MAYURBHANJ	Bangiriposhi	Juha	86°31'29.95" N	22°00'17.33" E
47	MAYURBHANJ	Bangiriposhi	Kadamdiha	86°20'29.99" N	22°01'30.53" E
48	MAYURBHANJ	Bangiriposhi	Kalapathar	86°33'16.86" N	22°01'45.33" E
49	MAYURBHANJ	Bangiriposhi	kamalpur	86°27'20.47" N	22°05'39.64" E
50	MAYURBHANJ	Bangiriposhi	Kanchhinda	86°26'54.25" N	22°05'15.37" E
51	MAYURBHANJ	Bangiriposhi	Kantasala	86°32'43.57" N	22°00'50.34" E
52	MAYURBHANJ	Bangiriposhi	Khadighati	86°24'14.32" N	22°01'01.87" E
53	MAYURBHANJ	Bangiriposhi	Khadikasul	86°31'07.22" N	22°04'24.67" E
54	MAYURBHANJ	Bangiriposhi	Kripaduma	86°32'00.71" N	22°02'06.21" E
55	MAYURBHANJ	Bangiriposhi	Kukurbhuka	86°24'41.05" N	22°00'52.58" E
56	MAYURBHANJ	Bangiriposhi	Kumbhirmundi	86°25'10.34" N	22°04'13.05" E
57	MAYURBHANJ	Bangiriposhi	Kundalbani	86°32'08.76" N	22°00'08.28" E
58	MAYURBHANJ	Bangiriposhi	Kurukutia	86°28'58.66" N	22°04'54.00" E
59	MAYURBHANJ	Bangiriposhi	Kusumbandha	86°28'56.67" N	22°05'58.46" E
60	MAYURBHANJ	Bangiriposhi	Kusumtota	86°24'04.66" N	22°00'24.57" E
61	MAYURBHANJ	Bangiriposhi	Labania	86°29'56.51" N	22°04'55.00" E
62	MAYURBHANJ	Bangiriposhi	Laxmiposi	86°27'46.53" N	22°06'04.04" E
63	MAYURBHANJ	Bangiriposhi	Majhigan	86°29'48.84" N	22°02'52.59" E
64	MAYURBHANJ	Bangiriposhi	Majhigan	86°23'33.93" N	22°02'38.98" E

65	MAYURBHANJ	Bangiriposhi	Masinabila	86°28'27.15" N	22°02'35.98" E
66	MAYURBHANJ	Bangiriposhi	Mohanpur	86°22'13.26" N	22°02'43.37" E
67	MAYURBHANJ	Bangiriposhi	Nayadasisul	86°29'39.95" N	22°08'53.48" E
68	MAYURBHANJ	Bangiriposhi	Nischinta	86°29'50.86" N	22°07'23.40" E
69	MAYURBHANJ	Bangiriposhi	Palasbani	86°27'50.70" N	22°04'31.54" E
70	MAYURBHANJ	Bangiriposhi	Panasdiha	86°31'00.02" N	22°01'34.30" E
71	MAYURBHANJ	Bangiriposhi	Pandrabandha	86°30'26.54" N	22°05'37.80" E
72	MAYURBHANJ	Bangiriposhi	Pandubadi	86°33'10.19" N	22°02'46.14" E
73	MAYURBHANJ	Bangiriposhi	Pindargadia	86°27'36.02" N	22°06'37.47" E
74	MAYURBHANJ	Bangiriposhi	Purunapani	86°33'43.27" N	22°02'10.63" E
75	MAYURBHANJ	Bangiriposhi	Purunapani	86°24'42.51" N	22°00'27.05" E
76	MAYURBHANJ	Bangiriposhi	Purusotampur	86°33'39.37" N	22°03'43.74" E
77	MAYURBHANJ	Bangiriposhi	Rajabasa	86°28'19.81" N	22°02'00.82" E
78	MAYURBHANJ	Bangiriposhi	Ramharipur	86°33'23.09" N	22°01'01.12" E
79	MAYURBHANJ	Bangiriposhi	Rangamatia	86°27'42.54" N	22°05'07.93" E
80	MAYURBHANJ	Bangiriposhi	Rayan	86°32'51.38" N	22°02'29.72" E
81	MAYURBHANJ	Bangiriposhi	Rengalbeda	86°21'27.47" N	22°01'53.73" E
82	MAYURBHANJ	Bangiriposhi	Sadheikala	86°30'20.27" N	22°02'41.74" E
83	MAYURBHANJ	Bangiriposhi	Salghati	86°22'40.60" N	22°02'05.50" E
84	MAYURBHANJ	Bangiriposhi	Sannedam	86°27'38.97" N	22°03'58.95" E
85	MAYURBHANJ	Bangiriposhi	Sarbania	86°24'22.64" N	22°03'40.78" E
86	MAYURBHANJ	Bangiriposhi	Sirasahi	86°29'42.41" N	22°07'51.00" E
87	MAYURBHANJ	Bangiriposhi	Sorisapal	86°24'38.22" N	22°03'13.26" E
88	MAYURBHANJ	Bangiriposhi	Sunaposi	86°30'45.93" N	22°02'08.70" E
89	MAYURBHANJ	Bangiriposhi	Sundhisahi	86°28'57.27" N	22°07'22.50" E
90	MAYURBHANJ	Bangiriposhi	Talbandh	86°20'16.22" N	22°01'41.71" E
91	MAYURBHANJ	Bangiriposhi	Tangiabasa	86°30'33.13" N	22°03'24.63" E
92	MAYURBHANJ	Bangiriposhi	Tila	86°32'50.02" N	22°01'46.08" E
93	MAYURBHANJ	Bangiriposhi	Udali	86°31'45.99" N	22°03'48.83" E
94	MAYURBHANJ	Barsahi	Badasorisabhila	86°39'02.51" N	21°51'54.92" E
95	MAYURBHANJ	Barsahi	Betanati	86°38'07.58" N	21°50'28.04" E
96	MAYURBHANJ	Barsahi	Chandanchaturi	86°36'13.99" N	21°49'51.02" E
97	MAYURBHANJ	Barsahi	Chekamara	86°37'20.96" N	21°50'42.86" E
98	MAYURBHANJ	Barsahi	Jadunathpur	86°37'07.59" N	21°50'08.80" E
99	MAYURBHANJ	Barsahi	Madhupur	86°37'18.12" N	21°49'38.93" E
100	MAYURBHANJ	Barsahi	Prativapur	86°38'57.75" N	21°51'27.90" E
101	MAYURBHANJ	Barsahi	Purnachandrapur	86°37'53.85" N	21°49'51.06" E
102	MAYURBHANJ	Barsahi	Rautraipur	86°37'30.37" N	21°50'00.70" E
103	MAYURBHANJ	Bijatola	Dhantangar	86°25'39.33" N	22°17'35.91" E
104	MAYURBHANJ	Bijatola	Jaldiha	86°18'53.39" N	22°08'00.76" E

105	MAYURBHANJ	Bijatola	Kundurukocha	86°22'33.13" N	22°13'05.11" E
106	MAYURBHANJ	Bijatola	Palasbani	86°18'18.28" N	22°08'21.19" E
107	MAYURBHANJ	Bijatola	Tiakati hill	86°25'01.77" N	22°17'31.48" E
108	MAYURBHANJ	Bisoi	Allapani	86°14'46.36" N	22°02'58.98" E
109	MAYURBHANJ	Bisoi	Andharjhari	86°14'08.52" N	22°03'04.58" E
110	MAYURBHANJ	Bisoi	Arjunbilla	86°16'09.86" N	22°05'35.79" E
111	MAYURBHANJ	Bisoi	Asana	86°17'49.03" N	22°06'41.15" E
112	MAYURBHANJ	Bisoi	Asanbani	86°20'26.16" N	22°07'10.61" E
113	MAYURBHANJ	Bisoi	Asansikhar	86°22'48.96" N	22°07'10.37" E
114	MAYURBHANJ	Bisoi	Bad Nalua	86°12'02.53" N	22°02'29.96" E
115	MAYURBHANJ	Bisoi	Badhunia	86°25'13.48" N	22°09'05.91" E
116	MAYURBHANJ	Bisoi	Badjambilla	86°16'02.73" N	22°06'33.45" E
117	MAYURBHANJ	Bisoi	Badmanada	86°13'59.97" N	22°05'05.30" E
118	MAYURBHANJ	Bisoi	Badpurunapani	86°13'31.81" N	22°05'57.23" E
119	MAYURBHANJ	Bisoi	Baghiatangar	86°12'53.22" N	22°01'22.95" E
120	MAYURBHANJ	Bisoi	Baneikala	86°12'09.50" N	22°04'02.61" E
121	MAYURBHANJ	Bisoi	Bankati	86°11'11.63" N	22°01'28.70" E
122	MAYURBHANJ	Bisoi	Bankidihi	86°18'07.79" N	22°05'44.54" E
123	MAYURBHANJ	Bisoi	Bautibeda	86°20'56.90" N	22°08'46.30" E
124	MAYURBHANJ	Bisoi	Bhatchhatar	86°18'51.60" N	22°06'51.35" E
125	MAYURBHANJ	Bisoi	Bobelijoda	86°18'39.44" N	22°07'34.76" E
126	MAYURBHANJ	Bisoi	Brahmanpasi	86°15'10.18" N	22°06'13.87" E
127	MAYURBHANJ	Bisoi	Budamara	86°12'56.92" N	22°03'20.71" E
128	MAYURBHANJ	Bisoi	Budhi Khamari	86°14'35.60" N	22°03'57.97" E
129	MAYURBHANJ	Bisoi	Chadripahadi	86°14'54.97" N	22°02'20.44" E
130	MAYURBHANJ	Bisoi	Chatani	86°20'54.64" N	22°07'49.61" E
131	MAYURBHANJ	Bisoi	Chuakankar	86°26'12.60" N	22°08'29.95" E
132	MAYURBHANJ	Bisoi	Dabanki	86°14'27.87" N	22°06'18.45" E
133	MAYURBHANJ	Bisoi	Dantuani	86°25'56.16" N	22°07'52.33" E
134	MAYURBHANJ	Bisoi	Deopata	86°27'52.66" N	22°10'22.75" E
135	MAYURBHANJ	Bisoi	Dhalabeda	86°10'22.11" N	22°00'05.31" E
136	MAYURBHANJ	Bisoi	Dhana	86°24'11.20" N	22°08'59.92" E
137	MAYURBHANJ	Bisoi	Dhangidimuta	86°09'15.71" N	22°00'50.06" E
138	MAYURBHANJ	Bisoi	Duarsuni	86°27'09.95" N	22°12'00.06" E
139	MAYURBHANJ	Bisoi	Dudhakundi	86°27'26.55" N	22°10'59.90" E
140	MAYURBHANJ	Bisoi	Dumurdiha	86°10'07.15" N	22°01'13.02" E
141	MAYURBHANJ	Bisoi	Ektali	86°24'48.52" N	22°06'50.34" E
142	MAYURBHANJ	Bisoi	Gargadi	86°22'27.93" N	22°12'39.91" E
143	MAYURBHANJ	Bisoi	Ghodabandha	86°23'34.71" N	22°06'32.90" E
144	MAYURBHANJ	Bisoi	Gundurua	86°12'23.99" N	22°04'44.01" E

145	MAYURBHANJ	Bisoi	Hatichhad	86°25'56.20" N	22°12'56.61" E
146	MAYURBHANJ	Bisoi	Hizili	86°19'23.38" N	22°08'15.95" E
147	MAYURBHANJ	Bisoi	Jambani	86°15'26.06" N	22°04'36.42" E
148	MAYURBHANJ	Bisoi	Jamudihi	86°13'03.89" N	22°04'56.82" E
149	MAYURBHANJ	Bisoi	Kadapani	86°25'17.85" N	22°10'16.67" E
150	MAYURBHANJ	Bisoi	Kaduani	86°22'12.89" N	22°08'49.98" E
151	MAYURBHANJ	Bisoi	Kaduani	86°15'09.37" N	22°06'51.38" E
152	MAYURBHANJ	Bisoi	Kasipani	86°18'05.15" N	22°04'10.75" E
153	MAYURBHANJ	Bisoi	Katas	86°23'26.11" N	22°09'07.12" E
154	MAYURBHANJ	Bisoi	Kendumara	86°18'52.08" N	22°06'06.76" E
155	MAYURBHANJ	Bisoi	Kesam	86°13'23.56" N	22°02'25.20" E
156	MAYURBHANJ	Bisoi	Khadambeda	86°26'36.88" N	22°10'08.32" E
157	MAYURBHANJ	Bisoi	Khadiasul	86°17'09.19" N	22°05'56.94" E
158	MAYURBHANJ	Bisoi	Khejurikatas	86°22'53.82" N	22°08'58.32" E
159	MAYURBHANJ	Bisoi	Kitabeda	86°26'20.89" N	22°09'15.92" E
160	MAYURBHANJ	Bisoi	Kuilisuta	86°16'58.20" N	22°07'29.99" E
161	MAYURBHANJ	Bisoi	Kulgidihi	86°23'42.84" N	22°07'14.42" E
162	MAYURBHANJ	Bisoi	Kulipasi	86°11'44.33" N	22°03'42.02" E
163	MAYURBHANJ	Bisoi	Kurkutia	86°10'27.02" N	22°01'46.62" E
164	MAYURBHANJ	Bisoi	Mahiskudar	86°13'04.29" N	22°05'30.20" E
165	MAYURBHANJ	Bisoi	Mahubhandar	86°21'47.62" N	22°08'05.96" E
166	MAYURBHANJ	Bisoi	Majhigan	86°19'10.47" N	22°07'26.40" E
167	MAYURBHANJ	Bisoi	Makhuna	86°25'23.64" N	22°07'23.98" E
168	MAYURBHANJ	Bisoi	Mangalpur	86°20'06.90" N	22°08'28.53" E
169	MAYURBHANJ	Bisoi	Mayurbeka	86°11'47.91" N	22°01'06.24" E
170	MAYURBHANJ	Bisoi	Nangalkatapokharia	86°24'48.05" N	22°08'11.49" E
171	MAYURBHANJ	Bisoi	Nuadihi	86°19'44.08" N	22°08'59.11" E
172	MAYURBHANJ	Bisoi	Nuagan	86°11'08.26" N	22°02'38.97" E
173	MAYURBHANJ	Bisoi	Osadala	86°22'37.84" N	22°06'11.60" E
174	MAYURBHANJ	Bisoi	Palgoda	86°17'50.43" N	22°07'27.28" E
175	MAYURBHANJ	Bisoi	Pankhi	86°24'35.05" N	22°07'29.81" E
176	MAYURBHANJ	Bisoi	Parabhadi	86°21'32.36" N	22°09'15.65" E
177	MAYURBHANJ	Bisoi	Patharpoda	86°18'19.12" N	22°06'25.74" E
178	MAYURBHANJ	Bisoi	Pokharia	86°15'05.61" N	22°07'22.97" E
179	MAYURBHANJ	Bisoi	Purunabalichua	86°21'38.90" N	22°06'50.53" E
180	MAYURBHANJ	Bisoi	Radhanagar	86°13'27.10" N	22°03'52.96" E
181	MAYURBHANJ	Bisoi	Raikadkacha	86°17'04.76" N	22°05'10.99" E
182	MAYURBHANJ	Bisoi	Raikadkachahill	86°17'58.14" N	22°04'59.62" E
183	MAYURBHANJ	Bisoi	Rajabasa	86°28'22.79" N	22°11'04.56" E
184	MAYURBHANJ	Bisoi	Raliabindha	86°14'33.71" N	22°05'34.80" E

185	MAYURBHANJ	Bisoi	Rengalbeda	86°14'56.75" N	22°04'44.44" E
186	MAYURBHANJ	Bisoi	Rugudidihi	86°19'53.63" N	22°06'39.22" E
187	MAYURBHANJ	Bisoi	San Nalua	86°12'20.97" N	22°03'08.82" E
188	MAYURBHANJ	Bisoi	Sanbalichua	86°27'43.17" N	22°09'31.18" E
189	MAYURBHANJ	Bisoi	Sanjambilla	86°10'56.91" N	22°03'26.94" E
190	MAYURBHANJ	Bisoi	Sanmanada	86°13'42.68" N	22°04'29.19" E
191	MAYURBHANJ	Bisoi	Sanpurunapani	86°16'09.97" N	22°07'24.07" E
192	MAYURBHANJ	Bisoi	Sanrangamatia	86°20'35.51" N	22°05'24.34" E
193	MAYURBHANJ	Bisoi	Sunaposi	86°19'59.20" N	22°07'38.23" E
194	MAYURBHANJ	Bisoi	Talakbadi	86°19'31.09" N	22°05'46.21" E
195	MAYURBHANJ	Bisoi	Talapati	86°16'52.11" N	22°06'48.76" E
196	MAYURBHANJ	Bisoi	Tamal Bandha	86°12'29.02" N	22°01'49.13" E
197	MAYURBHANJ	Bisoi	Tambajhari	86°15'38.27" N	22°05'04.68" E
198	MAYURBHANJ	Bisoi	Tarana	86°28'06.82" N	22°11'56.75" E
199	MAYURBHANJ	Bisoi	Teleighutu	86°11'46.42" N	22°01'46.76" E
200	MAYURBHANJ	Bisoi	Thulukchatani	86°21'09.55" N	22°09'15.67" E
201	MAYURBHANJ	Jashipur	Asanabani	86°18'01.17" N	21°56'31.49" E
202	MAYURBHANJ	Jashipur	Asanabani	86°06'49.05" N	21°54'41.39" E
203	MAYURBHANJ	Jashipur	Astakuanr	86°22'23.19" N	21°51'55.83" E
204	MAYURBHANJ	Jashipur	Atharadeula	86°20'07.84" N	21°51'50.46" E
205	MAYURBHANJ	Jashipur	Badajhilli	86°11'16.63" N	21°58'02.79" E
206	MAYURBHANJ	Jashipur	Badakasira	86°16'12.52" N	21°49'04.40" E
207	MAYURBHANJ	Jashipur	Badasoki	86°18'26.45" N	21°54'41.42" E
208	MAYURBHANJ	Jashipur	Badmakabadi	86°25'34.21" N	21°51'28.24" E
209	MAYURBHANJ	Jashipur	Badsialinai	86°10'00.46" N	21°59'38.61" E
210	MAYURBHANJ	Jashipur	Badsole	86°06'08.00" N	21°57'26.45" E
211	MAYURBHANJ	Jashipur	Bakala	86°04'35.00" N	21°54'08.64" E
212	MAYURBHANJ	Jashipur	Bakua	86°22'00.84" N	21°49'47.64" E
213	MAYURBHANJ	Jashipur	Balarampur	86°23'30.86" N	21°52'45.09" E
214	MAYURBHANJ	Jashipur	Balikhhal	86°27'11.48" N	21°52'10.29" E
215	MAYURBHANJ	Jashipur	Bandirabasa	86°19'30.35" N	21°53'55.76" E
216	MAYURBHANJ	Jashipur	Banpandugandi	86°08'05.52" N	22°01'27.31" E
217	MAYURBHANJ	Jashipur	Baragadia	86°05'43.49" N	21°51'16.97" E
218	MAYURBHANJ	Jashipur	Baranga	86°08'30.81" N	21°55'30.40" E
219	MAYURBHANJ	Jashipur	Bareipani	86°21'17.29" N	21°56'49.37" E
220	MAYURBHANJ	Jashipur	Bargiput	86°07'57.11" N	21°59'44.04" E
221	MAYURBHANJ	Jashipur	Barigan	86°15'30.78" N	21°49'23.95" E
222	MAYURBHANJ	Jashipur	Barsia	86°20'31.51" N	21°56'44.42" E
223	MAYURBHANJ	Jashipur	Barsia	86°19'31.10" N	21°56'30.15" E
224	MAYURBHANJ	Jashipur	Basantapur	86°06'31.59" N	21°55'17.28" E

225	MAYURBHANJ	Jashipur	Begunia	86°08'44.80" N	21°59'26.61" E
226	MAYURBHANJ	Jashipur	Bhadusole	86°13'06.89" N	21°56'55.89" E
227	MAYURBHANJ	Jashipur	Bhradachua	86°17'00.23" N	21°48'53.70" E
228	MAYURBHANJ	Jashipur	Bilapaka	86°15'01.20" N	21°53'26.99" E
229	MAYURBHANJ	Jashipur	Brundeiposi	86°12'36.77" N	21°57'24.44" E
230	MAYURBHANJ	Jashipur	Budhabalanga	86°24'04.54" N	21°49'18.82" E
231	MAYURBHANJ	Jashipur	Chadripahadi	86°09'17.69" N	21°57'21.70" E
232	MAYURBHANJ	Jashipur	Chakasanpal	86°07'06.39" N	21°55'50.38" E
233	MAYURBHANJ	Jashipur	Chakundakacha	86°19'59.44" N	21°57'12.99" E
234	MAYURBHANJ	Jashipur	Chandikhaman	86°15'56.34" N	21°51'33.13" E
235	MAYURBHANJ	Jashipur	Chheligodhuli	86°09'21.51" N	22°00'10.02" E
236	MAYURBHANJ	Jashipur	Daldali	86°16'16.42" N	21°59'51.88" E
237	MAYURBHANJ	Jashipur	Dhalabani	86°08'56.65" N	21°56'17.69" E
238	MAYURBHANJ	Jashipur	Dhuduku	86°05'02.58" N	21°54'30.96" E
239	MAYURBHANJ	Jashipur	Dhuduruchampa	86°27'03.51" N	21°50'18.33" E
240	MAYURBHANJ	Jashipur	Durdura	86°08'57.15" N	21°58'44.55" E
241	MAYURBHANJ	Jashipur	Ekatali	86°05'54.72" N	21°54'32.48" E
242	MAYURBHANJ	Jashipur	Fulabadia	86°20'04.31" N	21°53'08.68" E
243	MAYURBHANJ	Jashipur	Ghaniaposi	86°07'21.36" N	21°54'49.10" E
244	MAYURBHANJ	Jashipur	Goili	86°05'37.27" N	21°55'50.80" E
245	MAYURBHANJ	Jashipur	Gopinathpur	86°26'46.32" N	21°51'02.27" E
246	MAYURBHANJ	Jashipur	Gudgudia	86°14'58.70" N	21°51'48.18" E
247	MAYURBHANJ	Jashipur	Gurandia	86°22'53.82" N	21°50'27.75" E
248	MAYURBHANJ	Jashipur	Haladia	86°13'58.54" N	21°59'14.83" E
249	MAYURBHANJ	Jashipur	Haladia	86°20'00.53" N	21°56'33.78" E
250	MAYURBHANJ	Jashipur	Handipuhan	86°07'52.85" N	21°58'36.54" E
251	MAYURBHANJ	Jashipur	Hatimundi	86°13'37.71" N	21°57'27.27" E
252	MAYURBHANJ	Jashipur	Hillblock	86°26'02.84" N	21°52'31.84" E
253	MAYURBHANJ	Jashipur	Jajadihi	86°20'31.65" N	21°52'20.56" E
254	MAYURBHANJ	Jashipur	Jamuani	86°13'09.90" N	21°57'15.36" E
255	MAYURBHANJ	Jashipur	Jurunda	86°24'54.54" N	21°54'12.03" E
256	MAYURBHANJ	Jashipur	Kaleitumba	86°06'02.53" N	21°52'08.40" E
257	MAYURBHANJ	Jashipur	Kaliani	86°09'31.58" N	21°54'58.13" E
258	MAYURBHANJ	Jashipur	Kalikaprasad	86°11'34.12" N	21°54'40.40" E
259	MAYURBHANJ	Jashipur	Kanchikina	86°06'27.75" N	21°53'10.77" E
260	MAYURBHANJ	Jashipur	Kapanda	86°07'09.11" N	21°55'39.05" E
261	MAYURBHANJ	Jashipur	Kaptira	86°06'59.55" N	21°56'44.37" E
262	MAYURBHANJ	Jashipur	Kasipal	86°07'41.39" N	21°57'47.35" E
263	MAYURBHANJ	Jashipur	Khediadunguri	86°16'01.68" N	21°51'05.63" E
264	MAYURBHANJ	Jashipur	Khejuria	86°18'16.10" N	21°48'22.75" E

265	MAYURBHANJ	Jashipur	Kiajhari	86°08'04.33" N	21°49'58.80" E
266	MAYURBHANJ	Jashipur	Kolajhari	86°19'20.32" N	21°57'00.34" E
267	MAYURBHANJ	Jashipur	Kolha	86°16'42.41" N	21°53'46.37" E
268	MAYURBHANJ	Jashipur	Kuanribil	86°18'25.41" N	21°50'59.22" E
269	MAYURBHANJ	Jashipur	Kukurbhuka	86°24'51.76" N	21°53'07.90" E
270	MAYURBHANJ	Jashipur	Kumari	86°15'04.17" N	21°51'19.53" E
271	MAYURBHANJ	Jashipur	Kumudabadi	86°06'31.40" N	21°53'54.57" E
272	MAYURBHANJ	Jashipur	Kundabil	86°16'33.29" N	21°49'24.21" E
273	MAYURBHANJ	Jashipur	Kundagad	86°13'34.53" N	21°56'26.06" E
274	MAYURBHANJ	Jashipur	Kusumi	86°15'32.23" N	21°50'16.09" E
275	MAYURBHANJ	Jashipur	Lembujharan	86°21'10.98" N	21°51'16.62" E
276	MAYURBHANJ	Jashipur	Madanmohanpur	86°11'58.74" N	21°57'38.88" E
277	MAYURBHANJ	Jashipur	Makabadi	86°26'13.22" N	21°51'44.91" E
278	MAYURBHANJ	Jashipur	Matiagarh	86°06'18.40" N	21°56'11.59" E
279	MAYURBHANJ	Jashipur	Naana	86°23'57.65" N	21°54'04.51" E
280	MAYURBHANJ	Jashipur	Nangalsila	86°05'20.10" N	21°52'50.98" E
281	MAYURBHANJ	Jashipur	Netraghosra	86°14'50.17" N	21°52'26.22" E
282	MAYURBHANJ	Jashipur	Nikhirda	86°25'51.12" N	21°53'23.11" E
283	MAYURBHANJ	Jashipur	Nuhamalia	86°07'53.77" N	22°00'43.65" E
284	MAYURBHANJ	Jashipur	Nuniagoda	86°18'45.82" N	21°55'50.16" E
285	MAYURBHANJ	Jashipur	Olkudar	86°10'16.24" N	21°54'39.05" E
286	MAYURBHANJ	Jashipur	Palgoda	86°13'03.15" N	21°56'25.39" E
287	MAYURBHANJ	Jashipur	Panchudahan	86°27'02.11" N	21°52'56.26" E
288	MAYURBHANJ	Jashipur	Podagarh	86°10'33.93" N	21°57'44.77" E
289	MAYURBHANJ	Jashipur	Podagarh	86°08'39.36" N	21°54'53.07" E
290	MAYURBHANJ	Jashipur	Rajpal	86°14'43.22" N	21°55'49.95" E
291	MAYURBHANJ	Jashipur	Ramachandrapur	86°07'55.86" N	22°01'13.77" E
292	MAYURBHANJ	Jashipur	Rautala	86°17'58.51" N	21°54'32.44" E
293	MAYURBHANJ	Jashipur	Saharpat	86°15'18.92" N	21°50'48.53" E
294	MAYURBHANJ	Jashipur	Sanasoki	86°18'18.67" N	21°55'17.98" E
295	MAYURBHANJ	Jashipur	Sanjhilli	86°13'24.68" N	21°57'35.58" E
296	MAYURBHANJ	Jashipur	Sankasira	86°15'50.92" N	21°49'54.48" E
297	MAYURBHANJ	Jashipur	Sansialinai	86°10'29.10" N	21°59'04.47" E
298	MAYURBHANJ	Jashipur	Sapachira	86°09'27.46" N	21°55'22.17" E
299	MAYURBHANJ	Jashipur	Saruda	86°24'05.80" N	21°50'59.20" E
300	MAYURBHANJ	Jashipur	Similipal	86°23'24.01" N	21°51'40.33" E
301	MAYURBHANJ	Jashipur	Singarpur	86°05'06.46" N	21°55'47.19" E
302	MAYURBHANJ	Jashipur	Suanpal	86°08'00.34" N	21°56'43.51" E
303	MAYURBHANJ	Jashipur	Tamakasili	86°11'28.54" N	21°53'42.89" E
304	MAYURBHANJ	Jashipur	Thakurgoda	86°10'45.35" N	21°54'58.41" E

305	MAYURBHANJ	Jashipur	Tilabadi	86°07'30.96" N	21°55'00.55" E
306	MAYURBHANJ	Jashipur	Tingiriani	86°12'20.22" N	21°56'52.75" E
307	MAYURBHANJ	Jashipur	Tulasibani	86°09'26.11" N	21°58'07.81" E
308	MAYURBHANJ	Jashipur	Uttaransa	86°10'56.57" N	21°54'26.27" E
309	MAYURBHANJ	Kaptipada	Badajunpal	86°26'12.69" N	21°33'55.45" E
310	MAYURBHANJ	Kaptipada	Bhandaripal	86°26'42.68" N	21°32'50.45" E
311	MAYURBHANJ	Kaptipada	Chakradharpur	86°28'39.44" N	21°35'43.72" E
312	MAYURBHANJ	Kaptipada	Chhanua	86°27'09.50" N	21°31'49.68" E
313	MAYURBHANJ	Kaptipada	Debala	86°25'47.11" N	21°31'40.24" E
314	MAYURBHANJ	Kaptipada	Gandidar	86°25'04.41" N	21°32'06.63" E
315	MAYURBHANJ	Kaptipada	Hill block No-171	86°27'59.68" N	21°33'49.94" E
316	MAYURBHANJ	Kaptipada	Hill block No-173	86°27'34.78" N	21°32'36.33" E
317	MAYURBHANJ	Kaptipada	Hillblock No-151	86°25'52.04" N	21°34'31.38" E
318	MAYURBHANJ	Kaptipada	Jayantipatta Samil Jamudiha	86°27'58.07" N	21°34'50.08" E
319	MAYURBHANJ	Kaptipada	Kadamsul	86°25'09.29" N	21°32'39.97" E
320	MAYURBHANJ	Kaptipada	Kantagadi	86°26'58.08" N	21°32'14.10" E
321	MAYURBHANJ	Kaptipada	Kantiali	86°25'32.01" N	21°34'03.02" E
322	MAYURBHANJ	Kaptipada	Koliolalsamil Pagadadiha	86°25'42.26" N	21°32'50.69" E
323	MAYURBHANJ	Kaptipada	Nachhipur	86°25'17.39" N	21°33'31.77" E
324	MAYURBHANJ	Kaptipada	Narasingbeda	86°28'52.16" N	21°33'15.36" E
325	MAYURBHANJ	Kaptipada	Nuasahi	86°26'12.27" N	21°32'11.16" E
326	MAYURBHANJ	Kaptipada	Nuhamalia	86°27'04.27" N	21°33'54.51" E
327	MAYURBHANJ	Kaptipada	Podadiha	86°26'26.21" N	21°33'22.88" E
328	MAYURBHANJ	Kaptipada	Potaldiha	86°29'47.25" N	21°34'18.07" E
329	MAYURBHANJ	Kaptipada	Sadanandapur	86°29'18.09" N	21°35'47.57" E
330	MAYURBHANJ	Kaptipada	Sanjunpal	86°27'23.70" N	21°35'27.52" E
331	MAYURBHANJ	Kaptipada	Sarbanaghaty	86°29'01.04" N	21°34'09.04" E
332	MAYURBHANJ	Kaptipada	Sarbanaghaty Hill block No-172	86°28'11.53" N	21°32'56.49" E
333	MAYURBHANJ	Kaptipada	Sukhuapata	86°18'02.30" N	21°22'45.92" E
334	MAYURBHANJ	Kaptipada	Talapadiasamiljiatkar	86°26'56.19" N	21°33'12.47" E
335	MAYURBHANJ	Karanjia	Anlakata	86°09'37.60" N	21°46'56.84" E
336	MAYURBHANJ	Karanjia	Antasahi	86°04'39.80" N	21°50'46.20" E
337	MAYURBHANJ	Karanjia	Badagan	86°03'49.46" N	21°51'07.25" E
338	MAYURBHANJ	Karanjia	Badbarahkamuda	86°07'04.39" N	21°48'04.36" E
339	MAYURBHANJ	Karanjia	Badramchandrapur	86°07'25.11" N	21°47'18.93" E
340	MAYURBHANJ	Karanjia	Baghalata	86°05'26.10" N	21°43'55.75" E
341	MAYURBHANJ	Karanjia	Bajenisila	86°03'43.85" N	21°43'25.54" E
342	MAYURBHANJ	Karanjia	Balibhal	86°04'25.79" N	21°43'44.01" E
343	MAYURBHANJ	Karanjia	Baliposi	86°05'53.93" N	21°42'38.16" E
344	MAYURBHANJ	Karanjia	Batagaudagan	86°03'48.29" N	21°52'22.95" E

345	MAYURBHANJ	Karanja	Batapalasa	86°03'33.56" N	21°49'11.15" E
346	MAYURBHANJ	Karanja	Batatainsira	86°04'23.91" N	21°52'56.55" E
347	MAYURBHANJ	Karanja	Bhalughar	86°03'25.48" N	21°44'01.24" E
348	MAYURBHANJ	Karanja	Bisipur	86°07'11.43" N	21°42'19.04" E
349	MAYURBHANJ	Karanja	Budhigan	86°10'32.21" N	21°45'32.68" E
350	MAYURBHANJ	Karanja	Burudihi	86°11'12.20" N	21°47'09.08" E
351	MAYURBHANJ	Karanja	Chheliaposi	86°03'32.31" N	21°46'31.91" E
352	MAYURBHANJ	Karanja	Dhatikibeda	86°04'48.56" N	21°40'02.69" E
353	MAYURBHANJ	Karanja	Dibigarh	86°05'56.28" N	21°48'07.07" E
354	MAYURBHANJ	Karanja	Dudhiani	86°09'07.17" N	21°47'24.78" E
355	MAYURBHANJ	Karanja	Gapalpur	86°02'59.32" N	21°44'08.01" E
356	MAYURBHANJ	Karanja	Gaudgan	86°04'24.20" N	21°46'37.11" E
357	MAYURBHANJ	Karanja	Godidiha	86°02'22.38" N	21°47'49.80" E
358	MAYURBHANJ	Karanja	Hatibari	86°05'16.71" N	21°48'35.79" E
359	MAYURBHANJ	Karanja	Hatisalbeda	86°04'38.72" N	21°44'31.78" E
360	MAYURBHANJ	Karanja	Jalada	86°10'04.49" N	21°48'26.59" E
361	MAYURBHANJ	Karanja	Jamunalia	86°05'04.68" N	21°43'02.62" E
362	MAYURBHANJ	Karanja	Jarasahi	86°04'48.17" N	21°45'09.14" E
363	MAYURBHANJ	Karanja	Jhumukakudar	86°02'28.95" N	21°46'45.84" E
364	MAYURBHANJ	Karanja	Kadalibadi	86°07'49.28" N	21°47'41.92" E
365	MAYURBHANJ	Karanja	Kadamadak	86°03'41.59" N	21°50'01.32" E
366	MAYURBHANJ	Karanja	Kalakada	86°03'53.23" N	21°42'44.82" E
367	MAYURBHANJ	Karanja	Kapandara	86°03'46.95" N	21°45'22.97" E
368	MAYURBHANJ	Karanja	Karadia	86°03'19.99" N	21°53'03.20" E
369	MAYURBHANJ	Karanja	Kendumundi	86°06'48.27" N	21°40'43.01" E
370	MAYURBHANJ	Karanja	Kenjhara	86°04'05.85" N	21°42'10.88" E
371	MAYURBHANJ	Karanja	Khadikudar	86°03'01.28" N	21°47'15.12" E
372	MAYURBHANJ	Karanja	Khalpada	86°09'32.11" N	21°46'17.48" E
373	MAYURBHANJ	Karanja	Khandiadar	86°05'23.91" N	21°51'01.96" E
374	MAYURBHANJ	Karanja	Koliposi	86°03'10.63" N	21°45'03.10" E
375	MAYURBHANJ	Karanja	Kunjia	86°02'02.13" N	21°49'47.70" E
376	MAYURBHANJ	Karanja	Kusapada	86°04'21.39" N	21°45'48.78" E
377	MAYURBHANJ	Karanja	Laxmiposi	86°11'07.13" N	21°47'41.29" E
378	MAYURBHANJ	Karanja	Malharpada	86°03'06.91" N	21°52'04.58" E
379	MAYURBHANJ	Karanja	Miludihi	86°05'35.29" N	21°45'55.19" E
380	MAYURBHANJ	Karanja	Miriginandi	86°04'02.08" N	21°47'46.31" E
381	MAYURBHANJ	Karanja	Nadhagadia	86°02'50.65" N	21°51'38.56" E
382	MAYURBHANJ	Karanja	Nakuda	86°02'40.60" N	21°50'50.26" E
383	MAYURBHANJ	Karanja	Nuagan	86°04'36.66" N	21°53'38.69" E
384	MAYURBHANJ	Karanja	Pahadmadak	86°04'40.66" N	21°49'51.58" E

385	MAYURBHANJ	Karanjia	Pahadpur	86°10'26.18" N	21°47'58.52" E
386	MAYURBHANJ	Karanjia	Panaspal	86°03'10.63" N	21°48'08.77" E
387	MAYURBHANJ	Karanjia	Patbil	86°05'33.28" N	21°41'52.25" E
388	MAYURBHANJ	Karanjia	Patulidiha	86°04'28.53" N	21°48'47.03" E
389	MAYURBHANJ	Karanjia	Paudia	86°05'15.45" N	21°47'08.80" E
390	MAYURBHANJ	Karanjia	Purunapani	86°06'01.84" N	21°48'49.17" E
391	MAYURBHANJ	Karanjia	Radang	86°02'38.27" N	21°46'04.71" E
392	MAYURBHANJ	Karanjia	Raitalia	86°03'54.68" N	21°53'12.28" E
393	MAYURBHANJ	Karanjia	Ramjodi	86°11'37.32" N	21°47'37.91" E
394	MAYURBHANJ	Karanjia	Rangamatia	86°08'38.53" N	21°46'56.11" E
395	MAYURBHANJ	Karanjia	Ranibholorofkalodar	86°08'57.84" N	21°47'48.76" E
396	MAYURBHANJ	Karanjia	Ranipat	86°03'50.04" N	21°50'43.67" E
397	MAYURBHANJ	Karanjia	Rengalbeda	86°05'28.94" N	21°40'41.30" E
398	MAYURBHANJ	Karanjia	Salarapada	86°02'37.92" N	21°48'54.45" E
399	MAYURBHANJ	Karanjia	Sanagansasan	86°04'01.07" N	21°51'37.34" E
400	MAYURBHANJ	Karanjia	Sanbarahkamuda	86°06'49.44" N	21°48'25.74" E
401	MAYURBHANJ	Karanjia	Sanramchandrapur	86°07'41.36" N	21°46'10.12" E
402	MAYURBHANJ	Karanjia	Saradha	86°04'51.24" N	21°52'05.12" E
403	MAYURBHANJ	Karanjia	Sialinai	86°03'02.84" N	21°50'07.93" E
404	MAYURBHANJ	Karanjia	Sudiam	86°05'21.06" N	21°45'17.36" E
405	MAYURBHANJ	Karanjia	Sunaposi	86°05'47.14" N	21°44'45.38" E
406	MAYURBHANJ	Karanjia	Sundhikudar	86°03'31.63" N	21°47'02.93" E
407	MAYURBHANJ	Karanjia	Syamchandrapur	86°07'06.98" N	21°46'48.14" E
408	MAYURBHANJ	Karanjia	Thakuramapatana	86°06'20.84" N	21°47'18.11" E
409	MAYURBHANJ	Karanjia	Thakurjharan	86°05'58.88" N	21°43'33.03" E
410	MAYURBHANJ	Khunta	Agnikumari	86°35'30.42" N	21°49'12.11" E
411	MAYURBHANJ	Khunta	Andiatikira	86°32'41.92" N	21°43'34.93" E
412	MAYURBHANJ	Khunta	Badaolia	86°33'37.80" N	21°44'05.24" E
413	MAYURBHANJ	Khunta	Badmamudia	86°33'36.42" N	21°42'50.60" E
414	MAYURBHANJ	Khunta	Bahalda	86°32'53.92" N	21°47'00.66" E
415	MAYURBHANJ	Khunta	Bangra	86°35'56.64" N	21°47'05.49" E
416	MAYURBHANJ	Khunta	Baniabasa	86°32'11.92" N	21°45'18.30" E
417	MAYURBHANJ	Khunta	Barudihi	86°33'05.78" N	21°43'14.87" E
418	MAYURBHANJ	Khunta	Bholagadia	86°34'14.40" N	21°43'43.51" E
419	MAYURBHANJ	Khunta	Bhupad	86°35'24.50" N	21°46'32.05" E
420	MAYURBHANJ	Khunta	Bhuruduchampa	86°34'56.04" N	21°46'00.71" E
421	MAYURBHANJ	Khunta	Bipracharanpur	86°32'13.51" N	21°43'32.77" E
422	MAYURBHANJ	Khunta	Chapaldihi	86°33'32.42" N	21°45'13.54" E
423	MAYURBHANJ	Khunta	Dabak	86°32'25.98" N	21°45'48.15" E
424	MAYURBHANJ	Khunta	Dengam	86°32'26.91" N	21°45'05.26" E

425	MAYURBHANJ	Khunta	Gameighati	86°34'21.90" N	21°47'40.89" E
426	MAYURBHANJ	Khunta	Girishchandrapur	86°35'56.46" N	21°47'43.19" E
427	MAYURBHANJ	Khunta	Girishchandrapur	86°34'09.23" N	21°46'25.52" E
428	MAYURBHANJ	Khunta	Gobindapur	86°33'05.41" N	21°42'16.69" E
429	MAYURBHANJ	Khunta	Gopalpur	86°32'45.79" N	21°44'24.32" E
430	MAYURBHANJ	Khunta	Hinjalgadia	86°34'21.55" N	21°45'38.05" E
431	MAYURBHANJ	Khunta	Jadidar	86°32'02.09" N	21°44'30.96" E
432	MAYURBHANJ	Khunta	Jharia	86°34'43.78" N	21°45'00.75" E
433	MAYURBHANJ	Khunta	Juradihi	86°33'22.91" N	21°47'36.45" E
434	MAYURBHANJ	Khunta	Kantamara	86°36'10.20" N	21°48'23.28" E
435	MAYURBHANJ	Khunta	Kendugadi	86°37'14.67" N	21°48'58.42" E
436	MAYURBHANJ	Khunta	Kusagadia	86°37'21.21" N	21°48'33.09" E
437	MAYURBHANJ	Khunta	Kusumghaty	86°34'08.44" N	21°45'05.93" E
438	MAYURBHANJ	Khunta	Lakshanasahi	86°37'06.59" N	21°48'18.50" E
439	MAYURBHANJ	Khunta	Mahalibasa	86°36'02.48" N	21°48'53.87" E
440	MAYURBHANJ	Khunta	Mahuldihi	86°32'12.06" N	21°44'10.20" E
441	MAYURBHANJ	Khunta	Nuagan	86°33'05.76" N	21°45'01.29" E
442	MAYURBHANJ	Khunta	Raidihi	86°33'00.40" N	21°42'48.68" E
443	MAYURBHANJ	Khunta	Raigadi	86°36'55.56" N	21°47'45.70" E
444	MAYURBHANJ	Khunta	Rangamatia	86°32'47.61" N	21°46'15.67" E
445	MAYURBHANJ	Khunta	Salabani	86°36'43.48" N	21°47'32.93" E
446	MAYURBHANJ	Khunta	Sanaolia	86°33'19.02" N	21°44'23.25" E
447	MAYURBHANJ	Khunta	Sansatsol	86°33'21.39" N	21°41'52.03" E
448	MAYURBHANJ	Khunta	Sapanchua	86°34'50.84" N	21°47'37.58" E
449	MAYURBHANJ	Khunta	Sirishchandrapur	86°36'02.13" N	21°48'05.02" E
450	MAYURBHANJ	Khunta	Srirampur	86°32'19.48" N	21°44'47.95" E
451	MAYURBHANJ	Khunta	Subarnamanjari	86°33'53.45" N	21°48'10.82" E
452	MAYURBHANJ	Khunta	Sunpokhari	86°34'50.49" N	21°48'29.08" E
453	MAYURBHANJ	Khunta	Tambagadi	86°36'52.44" N	21°48'06.12" E
454	MAYURBHANJ	Khunta	Tiakati	86°35'13.60" N	21°47'15.12" E
455	MAYURBHANJ	Kuliana	Baidikotha	86°34'58.70" N	22°03'54.63" E
456	MAYURBHANJ	Kuliana	Baliadahan	86°38'08.12" N	22°01'21.57" E
457	MAYURBHANJ	Kuliana	Barkuli	86°39'10.40" N	21°59'56.23" E
458	MAYURBHANJ	Kuliana	Barudihhi	86°35'21.69" N	22°04'25.26" E
459	MAYURBHANJ	Kuliana	Bhaduabeda	86°37'03.23" N	22°03'18.94" E
460	MAYURBHANJ	Kuliana	Bhaduanuagan	86°36'31.24" N	22°03'01.32" E
461	MAYURBHANJ	Kuliana	Binjhabani	86°36'43.16" N	22°03'59.64" E
462	MAYURBHANJ	Kuliana	Dantamusal	86°37'53.00" N	22°02'51.73" E
463	MAYURBHANJ	Kuliana	Gendapokhari	86°35'22.99" N	22°01'57.92" E
464	MAYURBHANJ	Kuliana	Gidhibas	86°36'48.06" N	22°02'32.36" E

465	MAYURBHANJ	Kuliana	Gobindapur	86°38'52.56" N	22°00'20.71" E
466	MAYURBHANJ	Kuliana	Jagannathpur	86°34'57.03" N	22°02'32.59" E
467	MAYURBHANJ	Kuliana	Jamda	86°38'45.30" N	22°00'47.50" E
468	MAYURBHANJ	Kuliana	Jhilidam	86°34'52.17" N	22°03'17.86" E
469	MAYURBHANJ	Kuliana	Kamarpal	86°38'03.47" N	22°02'05.95" E
470	MAYURBHANJ	Kuliana	Kaniabuda	86°38'46.92" N	21°59'57.62" E
471	MAYURBHANJ	Kuliana	Kathpal	86°38'19.99" N	22°01'03.43" E
472	MAYURBHANJ	Kuliana	Mundhabani	86°35'27.03" N	22°03'03.46" E
473	MAYURBHANJ	Kuliana	Paikalisardiha	86°39'09.39" N	22°00'16.77" E
474	MAYURBHANJ	Kuliana	Patharghera	86°36'06.38" N	22°02'42.03" E
475	MAYURBHANJ	Kuliana	Patiasimili	86°38'30.94" N	22°01'05.90" E
476	MAYURBHANJ	Kuliana	Pokharia	86°37'09.75" N	22°01'59.69" E
477	MAYURBHANJ	Kuliana	Salbani	86°39'01.71" N	22°00'12.80" E
478	MAYURBHANJ	Kuliana	Sanpalasia	86°38'48.98" N	22°00'27.49" E
479	MAYURBHANJ	Kuliana	Srichandanpur	86°35'54.88" N	22°03'57.60" E
480	MAYURBHANJ	Kuliana	Sunthipal	86°39'07.80" N	21°59'46.21" E
481	MAYURBHANJ	Kuliana	Tiringidihi	86°37'17.54" N	22°02'45.98" E
482	MAYURBHANJ	Shamakhunta	Akarsila	86°37'59.55" N	22°00'45.23" E
483	MAYURBHANJ	Shamakhunta	Alubani	86°35'56.35" N	22°00'20.98" E
484	MAYURBHANJ	Shamakhunta	Ambadali	86°37'42.90" N	21°58'40.84" E
485	MAYURBHANJ	Shamakhunta	Asanbani	86°36'57.37" N	21°59'03.82" E
486	MAYURBHANJ	Shamakhunta	Badkuchiamara	86°38'42.42" N	21°57'49.24" E
487	MAYURBHANJ	Shamakhunta	Badkuldihia	86°38'43.34" N	21°57'12.20" E
488	MAYURBHANJ	Shamakhunta	Badsol	86°38'26.13" N	21°55'00.47" E
489	MAYURBHANJ	Shamakhunta	Balidihi	86°37'19.55" N	21°57'44.43" E
490	MAYURBHANJ	Shamakhunta	Besarpani	86°36'15.18" N	21°52'14.43" E
491	MAYURBHANJ	Shamakhunta	Bhalubasa	86°37'27.22" N	22°01'33.38" E
492	MAYURBHANJ	Shamakhunta	Bhaluki	86°37'51.63" N	21°59'23.24" E
493	MAYURBHANJ	Shamakhunta	Bholagadia	86°38'18.47" N	21°56'45.24" E
494	MAYURBHANJ	Shamakhunta	Bhundapal	86°36'36.37" N	21°57'18.44" E
495	MAYURBHANJ	Shamakhunta	Bishnupal	86°38'18.44" N	22°00'23.91" E
496	MAYURBHANJ	Shamakhunta	Chadkata	86°37'15.54" N	22°00'18.16" E
497	MAYURBHANJ	Shamakhunta	Chahatia Basang Bani	86°39'34.92" N	21°54'55.22" E
498	MAYURBHANJ	Shamakhunta	Champagarh	86°33'57.12" N	21°57'03.83" E
499	MAYURBHANJ	Shamakhunta	Chanabadia	86°38'07.12" N	22°00'29.34" E
500	MAYURBHANJ	Shamakhunta	Chandanpur	86°39'22.61" N	21°53'58.78" E
501	MAYURBHANJ	Shamakhunta	Danamara	86°38'14.14" N	21°58'03.98" E
502	MAYURBHANJ	Shamakhunta	Dudhiasol	86°39'15.95" N	21°54'31.56" E
503	MAYURBHANJ	Shamakhunta	Duldaradhanagar	86°36'26.48" N	21°53'37.02" E
504	MAYURBHANJ	Shamakhunta	Enayatpur	86°36'14.64" N	21°54'19.70" E

505	MAYURBHANJ	Shamakhunta	Fuljharasamilfatudiha	86°38'32.76" N	21°59'39.56" E
506	MAYURBHANJ	Shamakhunta	Garupal	86°38'21.40" N	22°00'00.35" E
507	MAYURBHANJ	Shamakhunta	Ghansaria	86°38'20.26" N	22°00'22.00" E
508	MAYURBHANJ	Shamakhunta	Godipokhari	86°37'02.84" N	21°55'58.88" E
509	MAYURBHANJ	Shamakhunta	Govindchandrapur	86°35'02.23" N	21°55'52.35" E
510	MAYURBHANJ	Shamakhunta	Haldibani	86°36'57.47" N	22°01'09.70" E
511	MAYURBHANJ	Shamakhunta	Harisul	86°38'41.30" N	21°53'57.86" E
512	MAYURBHANJ	Shamakhunta	Hinjalgadia	86°36'25.45" N	21°59'28.53" E
513	MAYURBHANJ	Shamakhunta	Jamsul	86°37'56.25" N	22°00'00.49" E
514	MAYURBHANJ	Shamakhunta	Jaybilla	86°39'43.51" N	21°55'31.66" E
515	MAYURBHANJ	Shamakhunta	Jhilribani	86°37'34.95" N	22°01'07.39" E
516	MAYURBHANJ	Shamakhunta	Jhinei	86°36'30.97" N	21°57'57.03" E
517	MAYURBHANJ	Shamakhunta	Jogendradasjot	86°33'22.09" N	21°56'25.20" E
518	MAYURBHANJ	Shamakhunta	Jualiruma	86°39'16.19" N	21°59'20.00" E
519	MAYURBHANJ	Shamakhunta	Kakarpani	86°37'03.62" N	21°55'22.95" E
520	MAYURBHANJ	Shamakhunta	Kalapathar	86°36'54.67" N	22°00'38.85" E
521	MAYURBHANJ	Shamakhunta	Kendua	86°38'25.39" N	21°53'16.92" E
522	MAYURBHANJ	Shamakhunta	Kendujhari	86°36'15.11" N	21°52'58.71" E
523	MAYURBHANJ	Shamakhunta	Khandia	86°39'09.76" N	21°58'33.66" E
524	MAYURBHANJ	Shamakhunta	Khasadiha	86°37'09.94" N	21°56'32.39" E
525	MAYURBHANJ	Shamakhunta	Kisandahi	86°38'13.29" N	21°57'13.53" E
526	MAYURBHANJ	Shamakhunta	Kitadihi	86°35'46.92" N	21°59'46.10" E
527	MAYURBHANJ	Shamakhunta	Kochilaghaty	86°35'37.05" N	21°56'50.46" E
528	MAYURBHANJ	Shamakhunta	Krushnachandrapur	86°34'10.32" N	21°56'18.29" E
529	MAYURBHANJ	Shamakhunta	Kundalbani	86°39'23.51" N	21°56'34.77" E
530	MAYURBHANJ	Shamakhunta	Laxmiposi	86°36'27.06" N	21°56'45.87" E
531	MAYURBHANJ	Shamakhunta	Lulung	86°33'44.55" N	21°56'30.95" E
532	MAYURBHANJ	Shamakhunta	Malgambharia	86°38'16.64" N	22°00'11.27" E
533	MAYURBHANJ	Shamakhunta	matiali	86°38'34.90" N	21°58'58.83" E
534	MAYURBHANJ	Shamakhunta	Mudrajodi	86°36'06.66" N	22°01'19.82" E
535	MAYURBHANJ	Shamakhunta	Nantasahi	86°37'44.85" N	21°52'41.51" E
536	MAYURBHANJ	Shamakhunta	Nuagan	86°37'26.16" N	21°56'51.57" E
537	MAYURBHANJ	Shamakhunta	Pithabata	86°35'08.94" N	21°56'18.42" E
538	MAYURBHANJ	Shamakhunta	Purunapani	86°34'55.37" N	21°56'48.40" E
539	MAYURBHANJ	Shamakhunta	Rangamatia	86°39'00.24" N	21°55'57.69" E
540	MAYURBHANJ	Shamakhunta	Rangibhol	86°38'56.59" N	21°52'45.64" E
541	MAYURBHANJ	Shamakhunta	Salbani	86°38'40.59" N	21°56'22.48" E
542	MAYURBHANJ	Shamakhunta	Samaidihi	86°38'19.65" N	21°54'22.25" E
543	MAYURBHANJ	Shamakhunta	Sankochiamara	86°39'33.50" N	21°58'10.06" E
544	MAYURBHANJ	Shamakhunta	Sansul	86°37'28.23" N	21°54'56.58" E

545	MAYURBHANJ	Shamakhunta	Sapanchua	86°37'51.98" N	21°56'07.55" E
546	MAYURBHANJ	Shamakhunta	Saratchandrapur	86°37'27.64" N	21°53'44.85" E
547	MAYURBHANJ	Shamakhunta	Tarajodi	86°35'52.36" N	21°57'27.63" E
548	MAYURBHANJ	Shamakhunta	Tolakpokhari	86°39'12.62" N	21°57'30.80" E
549	MAYURBHANJ	Thakurmunda	Akhopolan	86°09'18.98" N	21°34'41.88" E
550	MAYURBHANJ	Thakurmunda	Asanbani	86°06'10.75" N	21°39'17.91" E
551	MAYURBHANJ	Thakurmunda	Asanbani	86°14'33.35" N	21°30'10.64" E
552	MAYURBHANJ	Thakurmunda	Asankudar	86°12'08.00" N	21°36'26.05" E
553	MAYURBHANJ	Thakurmunda	Asurkhal	86°14'57.21" N	21°22'54.27" E
554	MAYURBHANJ	Thakurmunda	Badbaliposi	86°13'08.16" N	21°34'23.38" E
555	MAYURBHANJ	Thakurmunda	Badbil	86°11'18.63" N	21°30'36.46" E
556	MAYURBHANJ	Thakurmunda	Badmahuldiha	86°10'05.52" N	21°37'46.01" E
557	MAYURBHANJ	Thakurmunda	Baghamunda	86°09'49.67" N	21°28'59.70" E
558	MAYURBHANJ	Thakurmunda	Baliabeda	86°12'10.49" N	21°29'37.74" E
559	MAYURBHANJ	Thakurmunda	Balidiha	86°12'09.06" N	21°19'18.16" E
560	MAYURBHANJ	Thakurmunda	Banamunda	86°14'31.84" N	21°27'05.93" E
561	MAYURBHANJ	Thakurmunda	Basantpur	86°09'41.52" N	21°32'50.40" E
562	MAYURBHANJ	Thakurmunda	Baula	86°12'20.37" N	21°22'04.18" E
563	MAYURBHANJ	Thakurmunda	Bentakarpada	86°10'04.58" N	21°30'42.87" E
564	MAYURBHANJ	Thakurmunda	Bhadubeda	86°12'12.17" N	21°28'38.87" E
565	MAYURBHANJ	Thakurmunda	Bhejidiha	86°16'48.56" N	21°28'45.98" E
566	MAYURBHANJ	Thakurmunda	Champajhar	86°14'24.37" N	21°29'19.22" E
567	MAYURBHANJ	Thakurmunda	Chaulajhari	86°08'26.88" N	21°17'25.70" E
568	MAYURBHANJ	Thakurmunda	Chheratangar	86°08'09.24" N	21°38'09.78" E
569	MAYURBHANJ	Thakurmunda	Chirupada	86°14'23.77" N	21°34'33.87" E
570	MAYURBHANJ	Thakurmunda	Dakeipal	86°11'14.41" N	21°27'47.56" E
571	MAYURBHANJ	Thakurmunda	Dangadiha	86°19'03.55" N	21°29'56.30" E
572	MAYURBHANJ	Thakurmunda	Dangapani	86°09'57.61" N	21°37'02.16" E
573	MAYURBHANJ	Thakurmunda	Dhirol	86°11'15.90" N	21°35'59.39" E
574	MAYURBHANJ	Thakurmunda	Digdhar	86°11'01.56" N	21°31'16.56" E
575	MAYURBHANJ	Thakurmunda	Diliganj	86°16'03.01" N	21°29'08.27" E
576	MAYURBHANJ	Thakurmunda	Duara Suni	86°10'02.32" N	21°19'52.98" E
577	MAYURBHANJ	Thakurmunda	Dubapal	86°13'37.61" N	21°27'17.28" E
578	MAYURBHANJ	Thakurmunda	Dumurdiha	86°06'44.38" N	21°38'56.30" E
579	MAYURBHANJ	Thakurmunda	Edelbeda	86°09'08.43" N	21°39'55.44" E
580	MAYURBHANJ	Thakurmunda	Ghodabindha	86°11'27.50" N	21°34'36.04" E
581	MAYURBHANJ	Thakurmunda	Giribeda	86°13'27.36" N	21°28'16.99" E
582	MAYURBHANJ	Thakurmunda	Gobarjoda	86°11'37.43" N	21°30'25.33" E
583	MAYURBHANJ	Thakurmunda	Guhaldihi	86°10'11.72" N	21°32'21.34" E
584	MAYURBHANJ	Thakurmunda	Gulijajodi	86°11'22.15" N	21°29'15.24" E

585	MAYURBHANJ	Thakurmunda	Handifuta	86°10'22.85" N	21°29'17.42" E
586	MAYURBHANJ	Thakurmunda	hatigoda	86°10'19.39" N	21°34'59.11" E
587	MAYURBHANJ	Thakurmunda	Jadidar	86°10'39.52" N	21°30'03.66" E
588	MAYURBHANJ	Thakurmunda	Jambani	86°14'59.49" N	21°21'36.13" E
589	MAYURBHANJ	Thakurmunda	Jamudiha	86°10'27.16" N	21°36'00.26" E
590	MAYURBHANJ	Thakurmunda	Jamukhanjari	86°13'03.82" N	21°29'10.83" E
591	MAYURBHANJ	Thakurmunda	Jamunalia	86°10'21.34" N	21°33'25.74" E
592	MAYURBHANJ	Thakurmunda	Jamuposi	86°09'00.41" N	21°36'42.98" E
593	MAYURBHANJ	Thakurmunda	Jangal Block Samil Sudarsanpur	86°13'47.40" N	21°29'27.09" E
594	MAYURBHANJ	Thakurmunda	Jharjhari	86°15'26.28" N	21°23'48.93" E
595	MAYURBHANJ	Thakurmunda	Jodipada	86°15'57.28" N	21°28'09.70" E
596	MAYURBHANJ	Thakurmunda	Kadapani	86°09'39.28" N	21°36'06.81" E
597	MAYURBHANJ	Thakurmunda	Kasibeda	86°08'32.79" N	21°39'15.64" E
598	MAYURBHANJ	Thakurmunda	Kesdiha	86°13'51.32" N	21°32'06.55" E
599	MAYURBHANJ	Thakurmunda	Khadidamak	86°07'20.37" N	21°39'31.02" E
600	MAYURBHANJ	Thakurmunda	Kham Diha	86°08'40.12" N	21°29'25.70" E
601	MAYURBHANJ	Thakurmunda	Khandapal	86°13'51.65" N	21°27'46.18" E
602	MAYURBHANJ	Thakurmunda	Khaparkhai	86°11'04.16" N	21°37'08.17" E
603	MAYURBHANJ	Thakurmunda	Khuntaposi	86°09'52.27" N	21°30'16.65" E
604	MAYURBHANJ	Thakurmunda	Kirikichipal	86°15'13.60" N	21°29'56.84" E
605	MAYURBHANJ	Thakurmunda	Kokanda	86°17'38.43" N	21°28'31.91" E
606	MAYURBHANJ	Thakurmunda	Kucheidiha	86°12'29.95" N	21°27'44.54" E
607	MAYURBHANJ	Thakurmunda	Kundei	86°12'17.27" N	21°20'29.50" E
608	MAYURBHANJ	Thakurmunda	Mandal Jhari	86°14'58.85" N	21°33'56.96" E
609	MAYURBHANJ	Thakurmunda	Mankadabeda	86°14'59.46" N	21°28'47.63" E
610	MAYURBHANJ	Thakurmunda	Mituani	86°11'47.01" N	21°33'08.95" E
611	MAYURBHANJ	Thakurmunda	Mulapal	86°14'53.46" N	21°27'42.71" E
612	MAYURBHANJ	Thakurmunda	Nada	86°11'31.27" N	21°17'02.91" E
613	MAYURBHANJ	Thakurmunda	Nihangandi	86°10'18.67" N	21°31'26.95" E
614	MAYURBHANJ	Thakurmunda	Nipania	86°09'20.93" N	21°33'40.71" E
615	MAYURBHANJ	Thakurmunda	Nuagaon	86°10'19.06" N	21°39'21.18" E
616	MAYURBHANJ	Thakurmunda	Nuagaon	86°14'16.12" N	21°28'36.98" E
617	MAYURBHANJ	Thakurmunda	Nuapada	86°13'04.23" N	21°27'42.04" E
618	MAYURBHANJ	Thakurmunda	Pariarsahi	86°08'16.16" N	21°36'50.05" E
619	MAYURBHANJ	Thakurmunda	Patarpada	86°18'29.28" N	21°28'53.11" E
620	MAYURBHANJ	Thakurmunda	Patbil	86°10'45.89" N	21°38'01.96" E
621	MAYURBHANJ	Thakurmunda	Purunapani	86°12'27.29" N	21°31'46.64" E
622	MAYURBHANJ	Thakurmunda	Ranibhol	86°08'25.22" N	21°40'35.61" E
623	MAYURBHANJ	Thakurmunda	Ranibhol	86°12'21.18" N	21°35'34.39" E
624	MAYURBHANJ	Thakurmunda	Rugudisahi	86°07'57.73" N	21°39'53.38" E

625	MAYURBHANJ	Thakurmunda	Salachua	86°11'02.47" N	21°17'54.73" E
626	MAYURBHANJ	Thakurmunda	Saleibeda	86°09'22.64" N	21°38'35.57" E
627	MAYURBHANJ	Thakurmunda	Sanbaliposi	86°14'04.41" N	21°28'04.20" E
628	MAYURBHANJ	Thakurmunda	Sanmohuldiha	86°11'02.07" N	21°36'28.44" E
629	MAYURBHANJ	Thakurmunda	Sarubil	86°05'14.33" N	21°39'02.16" E
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631	MAYURBHANJ	Thakurmunda	Satkosia Forest cluster	86°07'12.69" N	21°20'21.15" E
632	MAYURBHANJ	Thakurmunda	Satkosiaamal Nama Hill Block	86°11'05.84" N	21°21'25.81" E
633	MAYURBHANJ	Thakurmunda	Suninda	86°10'47.55" N	21°32'11.06" E
634	MAYURBHANJ	Thakurmunda	Thakurmunda	86°09'37.81" N	21°31'13.07" E
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636	MAYURBHANJ	Thakurmunda	Bausapani	86°12'23.94" N	21°18'02.35" E
637	MAYURBHANJ	Thakurmunda	Balidiha	86°12'10.48" N	21°19'09.06" E
638	MAYURBHANJ	Thakurmunda	Dhenkisala	86°12'56.00" N	21°22'55.60" E
639	MAYURBHANJ	Thakurmunda	Bhaliadol	86°13'43.08" N	21°14'21.70" E
640	MAYURBHANJ	Thakurmunda	Nada	86°12'06.84" N	21°18'27.13" E
641	MAYURBHANJ	Thakurmunda	Salachua	86°11'17.15" N	21°18'57.81" E
642	MAYURBHANJ	Thakurmunda	Baunsagari	86°13'04.47" N	21°18'52.91" E
643	MAYURBHANJ	Thakurmunda	Duarasuni(part)	86°10'11.44" N	21°20'10.77" E
644	MAYURBHANJ	Kaptipada	Pungichua	86°18'43.20" N	21°21'20.90" E
645	MAYURBHANJ	Udala	Adipur	86°32'14.77" N	21°42'52.12" E
646	MAYURBHANJ	Udala	Ambikadeipur	86°31'14.75" N	21°43'40.83" E
647	MAYURBHANJ	Udala	Anantapur	86°28'26.46" N	21°37'17.42" E
648	MAYURBHANJ	Udala	Angarpada	86°31'29.88" N	21°37'54.08" E
649	MAYURBHANJ	Udala	Badakhman	86°29'33.26" N	21°36'48.77" E
650	MAYURBHANJ	Udala	Balabhadrapur	86°30'04.78" N	21°38'48.87" E
651	MAYURBHANJ	Udala	Balichhatara	86°31'35.92" N	21°38'37.57" E
652	MAYURBHANJ	Udala	Brahmapur	86°31'46.17" N	21°41'25.88" E
653	MAYURBHANJ	Udala	Chandrapur	86°32'57.45" N	21°40'49.58" E
654	MAYURBHANJ	Udala	Damasahi	86°31'41.77" N	21°40'09.46" E
655	MAYURBHANJ	Udala	Gobindapur	86°30'49.74" N	21°39'09.24" E
656	MAYURBHANJ	Udala	Jamudiha	86°29'53.17" N	21°41'00.68" E
657	MAYURBHANJ	Udala	Khaladi	86°31'21.06" N	21°42'18.65" E
658	MAYURBHANJ	Udala	Kundabai	86°29'48.87" N	21°39'35.72" E
659	MAYURBHANJ	Udala	Manikpur	86°29'23.52" N	21°38'22.35" E
660	MAYURBHANJ	Udala	Matihudi	86°31'20.97" N	21°40'54.54" E
661	MAYURBHANJ	Udala	Nayarangamatia	86°30'38.15" N	21°37'58.51" E
662	MAYURBHANJ	Udala	Nuagaon	86°30'50.09" N	21°40'07.42" E
663	MAYURBHANJ	Udala	Patasanipur	86°32'17.46" N	21°42'06.70" E
664	MAYURBHANJ	Udala	Salmundali	86°30'23.41" N	21°35'22.50" E

665	MAYURBHANJ	Udala	Sridamchandrapur	86°32'13.24" N	21°39'38.39" E
666	MAYURBHANJ	Udala	Tentala	86°30'54.35" N	21°41'38.39" E
667	MAYURBHANJ	Udala	upartaldiha	86°28'55.83" N	21°40'03.54" E
668	KEONJHAR	Anandapaur	Paitapani	86°12'29.79" N	21°16'57.72" E
669	KEONJHAR	Anandapaur	Kathakata	86°13'37.46" N	21°15'22.75" E
670	KEONJHAR	Hatadihi	Thunigaon	86°15'21.16" N	21°12'35.05" E
671	KEONJHAR	Hatadihi	Baidakhia	86°15'45.74" N	21°12'32.88" E
672	KEONJHAR	Hatadihi	Karanjabati	86°16'15.96" N	21°12'52.20" E
673	KEONJHAR	Hatadihi	Saralapati	86°15'47.70" N	21°12'48.39" E
674	KEONJHAR	Hatadihi	Sundarapal	86°16'15.31" N	21°12'30.47" E
675	KEONJHAR	Hatadihi	Purunapani	86°16'58.68" N	21°13'29.47" E
676	KEONJHAR	Hatadihi	Madhubana	86°17'53.59" N	21°18'12.00" E
677	KEONJHAR	Saharapada	Sankatapalia	86°07'31.76" N	23°01'45.00" E

ANNEXURE –V**Performa of Action Taken Report:**

1. Number and date of meetings
2. Minutes of the meetings: (mention noteworthy points. Attach minutes of the meeting as separate Annexure)
3. Status of preparation of Zonal Master Plan including Tourism Master Plan.
4. Summary of cases dealt with rectification of error apparent on face of land record (Eco-sensitive Zone wise). Details may be attached as Annexure.
5. Summary of cases scrutinised for activities covered under the Environment Impact Assessment Notification, 2006 (Details may be attached as separate Annexure).
6. Summary of cases scrutinised for activities not covered under the Environment Impact Assessment Notification, 2006 (Details may be attached as separate Annexure).
7. Summary of complaints lodged under section 19 of the Environment (Protection) Act, 1986.
8. Any other matter of importance.

Centre seeks state's report on 'unregulated construction' in STR

POST NEWS NETWORK

Bhubaneswar, Nov 11: The Ministry of Environment, Forest and Climate Change (MoEFCC) Tuesday asked the state government to examine the allegations of unregulated construction, tree felling, borewell digging and plastic waste dumping within the Eco-Sensitive Zone (ESZ) of Similipal Tiger Reserve (STR) in Mayurbhanj, take necessary action and submit an action taken report (ATR) in this connection at the earliest.

The MoEFCC move came in response to a complaint filed by Santanu Kumar Bhukta of Angul's Youth United for Sustainable Environment November 2, 2025. In his complaint, Bhukta raised serious concerns over alleged unchecked human activity and environmental violations within the ESZ of Similipal, a UNESCO-recognised biosphere reserve known for its rich biodiversity and fragile ecosystem.

Bhukta alleged large-scale resort and commercial construction along the stretch from Pithabata Gate to Lulung, tree felling and borewell digging for new projects, and improper disposal of plastic waste by tourists within the ESZ. He also accused the local forest authorities of failing to enforce ESZ guidelines effectively.

"Despite the draft ESZ notification issued in January 2019, construction and deforestation continue unchecked. The delay in finalising the notification has led to widespread misuse of forestland," the organisation



stated in its letter addressed to multiple officers, including the Deputy Director General of Forests (C), the Additional Chief Secretary of Forests, and the Field Director of STR.

The group also cited several Supreme Court rulings, including the Goa Foundation case and directives issued in April 2023, which call for strict compliance with ESZ norms around protected areas.

In its Tuesday's letter, Ravinder Singh, Assistant Commissioner (Forestry), directed Odisha's Principal Chief Conservator of Forests (HoFF) to examine the matter, take appropriate necessary action as per existing laws and submit an ATR to the MoEFCC and the complainant at the earliest.

Spread over 2,750-sqkm, STR is one of India's largest tiger habitats and home to elephants, leopards, and hundreds of plant species. Environmentalists have long warned that unregulated tourism and illegal development could threaten its delicate ecological balance.

The MoEFCC's latest move puts the spotlight back on Odisha's forest administration, as it awaits the state government's official response and the steps to be taken to curb the alleged violations.

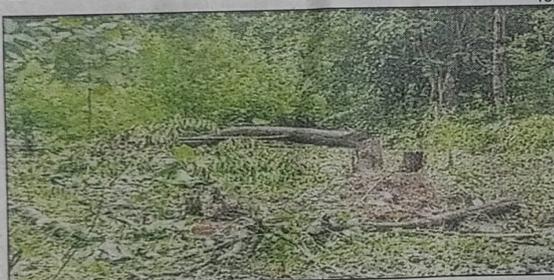
Centre moved over violations in Similipal's eco-sensitive zone

Sandip.Mishra
@timesofindia.com

Bhubaneswar: A serious environmental alert has been sounded over alleged violations within the eco-sensitive zone (ESZ) of Similipal Tiger Reserve.

In a formal complaint addressed to the ministry of environment, forest and climate change (MoEFCC), Santanu Kumar Bhukta, managing trustee of Youth United for Sustainable Environment, highlighted rampant unregulated construction, tree felling, unauthorised borewell installations, and plastic waste dumping in the protected region.

The letter, forwarded by



Youth United for Sustainable Environment filed a complaint with the MoEFCC highlighting rampant tree felling in Similipal

the MoEFCC to the forest department seeking an explanation, calls for immediate action under existing environmental laws and Supreme Court directives. Similipal, a Unesco Biosphere Re-

serve and a Project Tiger site, spans over 2,750 sq km and is home to Odisha's largest population of elephants and tigers, including the rare melanistic tiger.

Despite its ecological sig-

nificance, the draft ESZ notification issued in Jan 2019 remains unfinalised, leaving the area vulnerable to unchecked development. Bhukta's complaint points to large-scale resort construction between Pithabata gate and Lulung, tree felling for commercial purposes, and borewell set up without clearance from the Central Ground Water Board (CGWB). Bhukta shared photographic evidence along with the complaint.

The complaint cites the Supreme Court's April 2023 judgment, which mandates strict adherence to the 2011 ESZ guidelines and prohibits commercial activities within 10 km of protected areas.

Centre seeks action on illegal constructions in Similipal

POST NEWS NETWORK

Baripada, Dec 12: The Union Ministry of Environment, Forest and Climate Change directed the Odisha Additional Chief Secretary to investigate allegations of illegal construction and tree-felling in the eco-sensitive foothills of Similipal National Park in Mayurbhanj district. The directive was issued through a letter dated 1 December 2025, referencing File No. 7(28)-2025-FCE (Similipal), following a complaint filed by Shantanu Kumar Bhukta of the Youth United for Sustainable Environment Trust.

The Ministry also sought a detailed report on the action taken by the state department regarding these allegations.

According to the complaint, unauthorised commercial structures are rapidly coming up in the eco-sensitive zone of the Similipal Tiger Reserve (STR). Numerous resorts are reportedly being built along the Pithabata-Lulung route, while certain stretches within the tiger reserve are being concretised. Tourists visiting the area allegedly litter large quan-



tities of plastic carry bags, bottles and other prohibited materials, leading to widespread pollution. The department is accused of failing to take corrective measures.

Concerns have also been raised about illegal tree-felling and the digging of borewells within the protected zone, in violation of eco-sensitive area guidelines. The complaint highlights that activities with-

in a 10-km radius of Similipal's boundary continue unchecked, despite clear restrictions. The guidelines mandate prior permission for cutting trees and for drawing groundwater within such zones.

The complainant warns that if these activities continue, the region could face severe environmental hazards in the near future, making mitigation extremely difficult.

Centre seeks report on 'constructions' in Similipal

EXPRESS NEWS SERVICE

@ Baripada

THE Ministry of Environment, Forest and Climate Change (MoEF&CC) on Tuesday directed the state government to submit a detailed report on illegal construction and tree felling in the eco-sensitive zone surrounding Similipal National Park.

The MoEF&CC directive came after member of the United for Sustainable Environment Trust Shantanu Kumar Bhukta filed a complaint on November 2, highlighting violations of eco-sensitive zone guidelines in and around the wildlife reserve.

The Ministry has sought a response from the principal chief conservator of forests (Wildlife), Odisha seeking an action taken report in this regard. Copies of the same were also sent to the deputy director of the Forest department, members of the National Board for Wildlife, additional chief secretary, field director of Similipal sanctuary, deputy director of Similipal south wildlife division, Mayurbhanj collector and divisional forest officer of Baripada.

In his complaint, Bhukta alleged that illegal commercial structures are being constructed within the eco-sensitive zone with several resorts reportedly



being built along the route from Pithabata to Lulung. Roads within the reserve are also being concretised. These activities are being carried out in violation of the guidelines governing eco-sensitive zones.

The complaint further claimed that various illegal activities like felling of trees and extraction of groundwater are continuing unchecked within 10 km radius around the foothills of Similipal biosphere reserve with departments concerned allegedly turning a blind eye to these violations.

The complaint warned if such activities were allowed to continue, it could lead to serious environmental threats in the future. Taking strict action against such illegal constructions and tree felling is essential to preserve the ecological integrity and scenic beauty of this protected area, it added.



BEFORE THE NATIONAL GREEN TRIBUNAL

Original Application No. _____ of 2025

In re:

Youth United For Sustainable Environment Trust Applicant

VERSUS

State of Odisha and Others Respondent

KNOW ALL to whom these present shall come that I, Santanu Kumar Bhukta S/o Golak Bhukta, Aged about 32 years At/Po-Santhapada, PS-Talcher Dist-Angul, Odisha, 759104, that I am the President of the Applicant Trust in the above named APPLICANT do hereby appoint (herein after called the advocate/s) to be my/our Advocate in the above noted case authorized him :-**Sankar Prasad Pani O-785/2007.Ashutosh Padhy O-1018/23 Advocates, Plot No 2132/4814 B,Nageswartangi, Bhubaneswar, 751002, , sankarprasadpani@gmail.com, 9437279278.**

To act, appear and plead in the above-noted case in this Court or in any other Court in which the same may be tried or heard and also in the appellate Court including High Court subject to payment of fees separately for each Court by me/ us. To sign, file verify and present pleadings, appeals cross objections or petitions for execution review, revision, withdrawal, compromise or other petitions or affidavits or other documents as may be deemed necessary or proper for the prosecution of the said case in all its stages. To file and take back documents to admit and/or deny the documents of opposite party.

And I/We the undersigned do hereby agree to ratify and confirm all acts done by the Advocate or his substitute in the matter as my/our own acts, as if done by me/us to all intents and purposes.

And I/We undertake that I / we or my /our duly authorized agent would appear in the Court on all hearings and will inform the Advocates for appearance when the case is called.

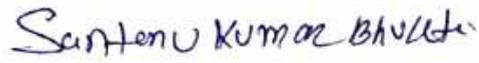
And I /we undersigned do hereby agree not to hold the advocate or his substitute responsible for the result of the said case. The adjournment costs whenever ordered by the Court shall be of the Advocate, which he shall receive and retain himself.

And I /we the undersigned do hereby agree that in the event of the whole or part of the fee agreed by me/us to be paid to the Advocate remaining unpaid he shall be entitled to withdraw from the prosecution of the said case until the same is paid up. The fee settled is only for the above case and above Court. I/We hereby agree that once the fee is paid. I /we will not be entitled for the refund of the same in any case whatsoever. If the case lasts for more than three years, the advocate shall be entitled for additional fee equivalent to half of the agreed fee for every addition three years or part thereof.

IN WITNESS WHEREOF I/We do hereunto set my /our hand to these presents the contents of which have been understood by me/us on this 11 day of DEC 2025.

Accepted subject to the terms of fees.


Advocates


Client